COURT NO. 34

THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR

To be Heard on Monday The 2nd day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
PART-HEARD CASES					
1	CRLA/1572/2009 (SC/426/2006)	THE STATE OF A.P. Vs MALLAPUREDDY BALAJI	PUBLIC PROSECUTOR	P N MURTHY My Lord, PAPER BOOK READY	WEST GODAVARI
2	CRLA/238/2011 (CC/7/2007)	VEERAVALLI RADHA KRISHNA MURTHY @ RADHA KRISHAN Vs THE STATE OF ANDHRA PRADESH	R YELLA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KRISHNA
FINAL HEARING					
3	CRLA/120/2008 (CC/37/1998)	THE STATE OF A.P. Vs KODE RAMABRAHMAM & 21 OTHERS	PUBLIC PROSECUTOR	T NAGARJUNA REDDY S A V RATNAM HANUMANTHA RAO VELLALACHERVU C SHARAN REDDY P NAGENDRA REDDY K RAMA KOTESWARA RAO GANDURI NAGESWARA RAO RAMA RAO GHANTA MY LORD REPORT RECEIVED PUT UP IN THE BUNDLE	GUNTUR
4	CRLA/877/2008 (CC/3/2006) IA 1/2008(CRLAMP 1256/2008) Bail (u/s 389(1))	SRI INDUKURI SRINIVASA RAJU Vs THE STATE OF A.P. THRU ACB TIRUPATI RANGE	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRAIL COURT CALLED ON 19 09 2026 NOT YET RECEIVED	YSR KADAPA
5	CRLA/878/2008 (CC/3/2006) IA 1/2009(CRLAMP 1048/2009) Miscellaneous Petition	J.V.RAMANA (DIED) Vs STATE OF A.P.	D SANGEETHA REDDY C PRAVEEN KUMAR	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRAIL COURT CALLED ON 19 09 2026 NOT YET RECEIVED	YSR KADAPA
6	CRLA/977/2008 (CC/199/2004)	VEDAM RADHA KRISHNA Vs GRANDHI NAGA BHASKAR RAO & THE STATE OF A.P.	B SOMASEKHAR	PUBLIC PROSECUTOR (AP) MY LORD TRAIL COURT RECORD CALLED ON 05 10 2026 NOT YET RECEIVED	GUNTUR
7	CRLA/1212/2008 (CC/26/2002)	SRI GEMBALI VASUDEVA RAO Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB. VIZ.	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB L C RECORD RECEIVED	VISAKHAPATNAM
8.1,8.2,8.3,8.4,8.5 along with 8					
8	CRLA/1375/2008 (CC/10/2002)	SRI KONDA DAYAKAR @ U.KALYANA CHAKRAVARTHI Vs THE STATE OF A.P. THRU CBI	P V A PADMANABHAM	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD PAPER BOOK READY	VISAKHAPATNAM
8.1	CRLA/1380/2008 (CC/10/2002)	PAIDIPATI SAINATH NAIDU Vs THE CENTRAL BUREAU OF INVESTIGATION	AKA VENKATARAMANA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
8.2	CRLA/1381/2008 (CC/10/2002)	MUNTA VENUGOPAL Vs THE STATE OF A.P. THRU CBI	S PARINEETA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM

8.3	CRLA/1393/2008 (CC/10/2002)	SRI VARRE DURGA JAGAN MOHAN RAO Vs THE STATE OF A.P.	HARINADH NIDAMANURI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
8.4	CRLA/1400/2008 (CC/10/2002)	SRI ANKEM NAGENDRA PRASAD Vs STATE REP. BY P.P. FOR CBI	NARASIMHA RAO GUDISEVA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
8.5	CRLA/1407/2008 (CC/10/2002)	SRI RAJULAPATI NIRMALESWARA RAO @ CHANTI Vs STATE REP. BY CBI	HARINADH NIDAMANURI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
9	CRLA/243/2009 (CC/14/2003)	THE STATE OF AP REP SPL. PP FOR ACB. TIRUPATHI RANGE Vs SRI P. GOPAL & ANOTHER	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	HARINATH REDDY SOMAGUTTA MY LORD PAPER BOOK READY	SPS NELLORE
10	CRLA/421/2009 (SC/184/2007)	NOOKI NANI @ ARIBABU & ANOTHER Vs STATE OF A.P.	T S N MURTHY Dr MAJJI SURI BABU	PUBLIC PROSECUTOR (AP) My LORD MEMO (WRITTEN SUBMISSIONS) FILED PUT UP IN THE BUNDLE PAPER BOOK READY	EAST GODAVARI
11	CRLA/479/2009 (CC/419/2008)	SIDDESWARA FERTILIZERS PRODDATUR Vs SREE VEERA BRAHMENDRA SWAMY FERTILIZERS & 2 OTHERS	KARRI MURALI KRISHNA	PUBLIC PROSECUTOR (AP) S DUSHYANTH REDDY L C RECORD RECEIVED	YSR KADAPA
12.1 along with 12					
12	CRLA/598/2009 (CC/16/2006)	K.CHANDRA MOULI DIED REP BY LR K.SUJATHA Vs THE STATE OF A.P. THRU ACB KURNOOL RANGE	A GAYATRI REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KURNOOL
12.1	CRLA/424/2010 (CC/16/2009)	STATE REP BY SPL.PP. Vs K.CHANDRA MOULI AND ANOTHER	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	MASTHAN NAIDU CHERUKURI HARINADH NIDAMANURI	HYDERABAD
13.1 along with 13					
13	CRLA/688/2009 (CC/4/2004)	M.S.B. KUMAR Vs STATE	K SRINIVASA RAO	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD PAPER BOOK READY	VISAKHAPATNAM
13.1	CRLA/690/2009 (CC/4/2004)	P.V.V.S.V.PRASAD Vs STATE OF A.P.	D SANGEETHA REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
14	CRLA/707/2009 (SC/331/2001)	THE PUBLIC PROSECUTOR Vs SETTIPALLI RAMBABU @ RAMPANDU	PUBLIC PROSECUTOR (AP)	KAMBHAMPATI RAMESH BABU My Lord, PAPER BOOK READY	WEST GODAVARI
15	CRLA/731/2009 (CC/13/2005)	MOHAMMAD SULTAN Vs THE STATE ACB	K SAIRAM MURTHY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KRISHNA

16	CRLA/800/2009	K. KANAKA RAJU CHETTY @ K. KANAKA RAJU TIRUPATHI CHITTOOR. Vs D. PADMA TIRUPATHI CHITTOOR DIST. & ANR.	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR (AP) V ESWARAIAH CHOWDARY HONOURABLE SIR R1-VAKALATH FILED R2-PP TRIAL COURT RECORD RECEIVED	CHITTOOR
17	CRLA/843/2009 (CC/20/2006)	AMUDALA SURYA PRAKASH RAO Vs STATE OF A.P. REP. BY INSPECTOR OF POLICE CBI SPECIAL	D KODANDARAMI REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD PAPER BOOK READY	VISAKHAPATNAM

18.1 along with 18

18	CRLA/876/2009 (SC/60/2007)	N. RAMESH Vs THE STATE OF A.P.	P V VIDYASAGAR	PUBLIC PROSECUTOR (AP)	CHITTOOR
18.1	CRLA/905/2009 (SC/60/2007)	N.SUDHAKAR Vs THE STATE OF AP REP BY ITS PP HYD. THRGH INSP OF POLICE	P V VIDYASAGAR	PUBLIC PROSECUTOR (AP)	CHITTOOR
19	CRLA/1042/2009 (SC/223/2009)	G.SURESH BABU Vs THE STATE OF A.P.	M SUGUNA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
20	CRLA/1160/2009 (SC/79/2006)	STATE OF A.P. Vs GANJI LOVA RAJU @ CHINNI	PUBLIC PROSECUTOR (AP)	B PARAMESEWARA RAO MY LORD PAPER BOOK READY	VISAKHAPATNAM
21	CRLA/1538/2009 (CC/308/2006)	DOSAPATI NAGESWARA RAO Vs M/S. NATARAJ CONSTRUCTIONS & 2 OTHERS	K RAMA KOTESWARA RAO	PUBLIC PROSECUTOR (AP) MY LORD R1 AND R2 NOTICE UNSERVED VIDE PROOF OF SERVICE FILED L C RECORD RECEIVED	GUNTUR
22	CRLA/1540/2009 (CC/208/2006)	POOLA LAKSHMI. Vs KOTTURTHI VENKATANARASIMHAM & ANOTHER	SREEKANTH REDDY AMBATI	I MAAMU VANI PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	WEST GODAVARI
23	CRLA/1584/2009	KAKUMANU SUBRAHMANYAM ONGOLE (M) PRAKASAM DISTRICT Vs STATE OF A.P.REP. BY P.P.HIGH COURT OF HYDERABAD & ANOTHER	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	PRAKASAM
24	CRLA/408/2010 (STC/207/2007) IA 1/2010(CRLAMP 591/2010) Leave Petition	T.CHITTI BABU Vs THE STATE OF ANDHRA PRADESH & ANOTHER	J LOKESH REDDY	PUBLIC PROSECUTOR (AP) PASALA PONNA RAO MY LORD TRAIL COURT RECORD RECEIVED	CHITTOOR
25	CRLA/561/2010 (CC/64/2006) IA 2/2010(CRLAMP 846/2010) Miscellaneous Petition	M/S. LAKSHMI MODERN RICE MILL Vs PALLERLAMUDI RAMESH	T V JAGGI REDDY	PUBLIC PROSECUTOR (AP) VENKATA RANGADAS KANURI	WEST GODAVARI
26	CRLA/655/2010 (CC/32/2007)	PIDUGU VENKATA RAMAN MURTHY Vs YANDAPALLI RAMESH BABU & ANOTHER	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	GUNTUR

27	CRLA/857/2010 (CC/747/2009)	BONDALA KONDALA RAO Vs M/S. RAJA RAJESWARI ENTERPRISES & 2 OTHERS	Y SUDHAKAR	PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
28	CRLA/871/2010 (CC/767/2008) IA 2/2010(CRLAMP 1265/2010) Leave Petition	KOLLI UPENDRA MADHAVA GOKHALE Vs PULIPATI MADHURI AND ANOTHER	E SAMBASIVA PRATAP	PUBLIC PROSECUTOR TENNETI PRABHU DASU TRIAL COURT RECORD RECEIVED	KRISHNA
29	CRLA/919/2010 (CC/35/2007)	TADEKORU SRIHARI BABU Vs TADEKORU & ANOTHER	K VENUMADHAV	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	GUNTUR
30	CRLA/1140/2010 (CC/1319/2006)	M/S. SRI SHIRDI COMMODITY & DERIVATIVES SERVICE PVT.LTD. Vs KESHETTY SHYAM SUNDER & THE STATE OF A.P.	A HARIPRASAD REDDY	PUBLIC PROSECUTOR MOHD MUZAFFER ULLAH KHAN TRAIL COURT RECORD RECEIVED	KRISHNA
31	CRLA/1175/2010 (CC/953/2004) IA 2/2010(CRLAMP 1886/2010) Leave Petition	DONTHALA DURGA LAKSHMIDEVI Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	T V JAGGI REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	EAST GODAVARI
32	CRLA/1207/2010 (CC/324/2009)	G.SRINIVAS REDDY VISAKHAPATNAM Vs ALLA NARSINGA RAO VISAKHAPATNAM AND ANOTHER	E V V S RAVI KUMAR	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
33	CRLA/1366/2010 (SC/7/2010)	YERUVA (THOPULA RAYAPU REDDY) Vs THE STATE OF A.P.	A HARIPRASAD REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	GUNTUR
34	CRLA/1420/2010 (CC/424/2005)	KARRI RAVINDRA REDDY Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	ELEVATED AS JUDGE	PUBLIC PROSECUTOR (AP) D SANGEETHA REDDY	VISAKHAPATNAM
35	CRLA/1449/2010 (CC/269/2006)	CHIRASANI RAMAKOTESWARAI Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	ELEVATED AS JUDGE	PUBLIC PROSECUTOR (AP) V R AVULA	GUNTUR
36	CRLA/1/2011 (SC/85/2007)	PUPPALA SRINIVASA RAO Vs THE STATE OF A.P.	K BHEEMA RAO	PUBLIC PROSECUTOR (AP) L C RECORD RECEIVED	VISAKHAPATNAM
37	CRLA/89/2011 (CC/111/2010)	D.MADHAVI Vs V.MANI AND ANOTHER	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR (AP) R1 NOTICE UNSERVED VIDE PROOF OF SERVICE FILED TRAIL COURT RECORD RECEIVED	CHITTOOR
38	CRLA/164/2011 (CC/572/2003)	PANJA DHARMA SEKHAR Vs M/S. KRIMPEXX OVERSEAS PRIVATE LIMITED & 2 OTHERS	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR MY LORD PROOF OF SERVICE NOT FILED IN THE REGISTRY TRIAL COURT RECORD RECEIVED	WEST GODAVARI
39	CRLA/210/2011 (CC/24/2005)	BANOTH GANDHI Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR CBI.	A HARIPRASAD REDDY	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD PAPER BOOK READY	VISAKHAPATNAM

40	CRLA/303/2011 (CC/72/2006)	M/S RAMA KUMARI TRADERS Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	A JAGANNADHA RAO	PUBLIC PROSECUTOR (AP) T V SRI DEVI TRAIL COURT RECORD RECEIVED	VIZIANAGARAM
41	CRLA/327/2011 (CC/19/2006)	M/S KARSHAKARATNA AGRO CHEMICALS Vs SAKALABATHULA RAMESH & ANOTHER	P VENUGOPAL	PUBLIC PROSECUTOR (AP) KARRI MURALI KRISHNA MY LORD PAPER BOOK READY	VIZIANAGARAM
42	CRLA/354/2011 (CC/18/2007)	SRI KOLUSU KRISHNA MOHAN RAO Vs THE STATE OF AP REP BY ITS SPL. PP HYD.	D PURNACHANDRA REDDY	S SYAMSUNDER RAO-05795/AP/2181/1998 L C RECORD RECEIVED	KRISHNA
43	CRLA/484/2011 (CC/5/2003) IA 1/2012(CRLAMP 1669/2012) Fix an Early Date IA 1/2014(CRLAMP 854/2014) L R Petition	THE STATE OF A.P. REP BY INSPECTOR OF POLICE ACB Vs P.V.CHALAPATHI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	HARISH KUMAR RASINENI GULAM RABBANI MY LORD PAPER BOOK READY	ANANTAPUR
44	CRLA/561/2011 (CC/18/2006)	M/S. KARSHAKARATNA AGRO CHEMICALS REP.BY MANAGING PARTNER Vs SAKALABATHULA RAMESH SRIKAKULAM DISTRICT AND ANR REP.BY PP	P VENUGOPAL	P VEERA REDDY MY LORD PAPER BOOK READY	VIZIANAGARAM

45.1 along with 45

45	CRLA/572/2011 (CC/235/2008)	AARI HARI BABU Vs YALLA SURESH AND ANOTHER	N SRIRAM MURTHY	PUBLIC PROSECUTOR (AP) RAMESH BABU SANAKA MEMO FILED PUT UP IN THE BUNDLE	GUNTUR
45.1	CRLA/570/2011 (CC/236/2008)	AARI HARI KRISHNA MURTHY BAPATLA GUNTUR DISTRICT Vs YALLA SURESH & THE STATE OF A.P.	N SRIRAM MURTHY	PUBLIC PROSECUTOR (AP) RAMESH BABU SANAKA	GUNTUR

46.1,46.2,46.3 along with 46

46	CRLA/863/2011 (CC/24/2006) IA 1/2020 Suspension Petition	BALUGURI VIJAYA BABU Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	M.V.RAMANA KUMARI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
46.1	CRLA/859/2011 (CC/24/2006) IA 1/2026 Leave Petition IA 2/2026 Condone Delay Petition IA 3/2026 L R Petition	SRI INDUPALLI SATYA PRAKASH KUMAR Vs THE STATE OF A.P. THRU ACB	G VENKATA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM
46.2	CRLA/884/2011 (CC/24/2006)	REDDY APPALA NAIDU Vs THE STATE OF AP.REP.BYITS SPL.P.P ACB	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM
46.3	CRLA/885/2011 (CC/24/2006)	CHEEPURUPALLI DEMUDU Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM

47.1 along with 47

47	CRLA/947/2011 (CC/7/1998)	THE STATE REP.BY DY. SUPERINTENDENT OF POLICE ACBCIUHYD. Vs T. RAMANAIDU (DIED) REP. BY LR T. ADI LAKSHMI W/O LATE RAMA NAIDU	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	VINOD KUMAR PEMMASANI MY LORD PAPER BOOK UNDER PROCESS	VISAKHAPATNAM
47.1	CRLA/133/2011 (CC/7/1998)	T. RAMANAIDU (DIED) REP. BY LR. T. ADI LAKSHMI W/O. LATE RAMANAIDU Vs STATE OF A.P. REP BY SPL.PP.	VINOD KUMAR PEMMASANI	UDAYA BHASKARA RAO(SC FOR ACB&SPL PP)	VISAKHAPATNAM
48	CRLA/1114/2011 (SC/325/2010)	ADAPA SATYAVATHI Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
49	CRLA/1264/2011 (STC/115/2008)	S.SHAREEF CHITTOOR DISTRICT Vs THE STATE OF AP. REP. BY PP. HIGH COURT HYDERABAD AND ANR	MAHADEVA KANTHRIGALA	PUBLIC PROSECUTOR (AP)	CHITTOOR
50	CRLA/1355/2011 (CC/729/2010)	KOLLA VENKATA RAMACHANDRA RAO RAJAHMUNDRY Vs STATE OF A.P. REP. BY PP. HIGH COURT HYDERABAD AND ANR	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) G SIMHADRI TRIAL COURT RECORD RECEIVED	EAST GODAVARI
51	CRLA/1356/2011 (CC/91/2009)	ALLAM TIRUMALA RAO Vs SRI KASURKURTHI NAGESWARA RAO & THE STATE OF A.P.	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) DASARI S V V S V PRASAD TRAIL COURT RECORD RECEIVED	WEST GODAVARI
52	CRLA/814/2012 (CC/768/2006) IA 1/2012(CRLAMP 1682/2012) Leave Petition	MR. T.GNANESHWAR RAO Vs THE STATE OF A.P. REP. BYITS PP & ANOTHER	VENKATA RANGADAS KANURI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	KRISHNA
53	CRLA/957/2012 (CC/794/2009)	Y.SRINIVASA RAO Vs THE STATE OF AP. REP BY PP & ANOTHER	T D PANI KUMAR	PUBLIC PROSECUTOR (AP) G L NAGESWAR RAO TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
54	CRLA/1055/2012 (CC/149/2010)	MALLAMPATI NARENDRA REDDY Vs LINGAMSETTY VENKATESWARLU & ANOTHR	RAMAKRISHNA RAO KOMMINENI	PUBLIC PROSECUTOR (AP) P VIJAYA KIRAN TRAIL COURT RECORD RECEIVED	GUNTUR
55	CRLA/1061/2012 (STC/36/2005) IA 1/2012(CRLAMP 2115/2012) Leave Petition	D.VUTAIAH KADAPA DT. Vs FLASH NET WORK CHENNAI & 2 OTHRS.REP. PP.	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	YSR KADAPA
56	CRLA/1317/2012 (CRLA/141/2011)	VARIKUTI VENKATA REDDY Vs AUDIKATLA BRAHMANANDAM @ A.BRAHMANANDAM & ANOTHER	G VIJAYA SARADHI	B PARAMESEWARA RAO LEGAL AID TRAIL COURT RECORD RECEIVED	SPS NELLORE
57	CRLA/9/2013 (CC/29/2007)	VOBBILESETTY SIVARAMA KRISHNA Vs THE STATE OF A.P.	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
58	CRLA/180/2013 (SC/78/2010)	RELANGI JAGADISH Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	VISAKHAPATNAM

59	CRLA/361/2013 (SC/662/2012)	SAYED MASTHAN VALI Vs THE STATE OF A.P. REP. BY P.P.	K SRINIVAS	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	ANANTAPUR
60	CRLA/552/2013 (SC/459/2012)	LOKAM NAGA VENKATA SATYANARAYANA & ANOTHER Vs THE STATE OF A.P.	Y NARAPA REDDY	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	WEST GODAVARI
61	CRLA/860/2013 (CC/356/2007)	THE FOOD INSPECTOR Vs GORIJALA VENKATA KONDAIAH CHOWDARY & ANOTHER	PUBLIC PROSECUTOR	P KAMLAKAR MY LORD PAPER BOOK READY	ANANTAPUR
62	CRLA/962/2013 (CC/612/2008)	M/S THE WATERBASE LIMITED Vs M/S S.M.EZHILARASU PROPRIETOR	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR (AP) JANARDHANA REDDY PONAKA MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
63	CRLA/183/2014 (SC/508/2012)	BADAGALA NARENDRA Vs STATE OF A.P.	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED PAPER BOOK READY	CHITTOOR
64	CRLA/472/2014 (SC/147/2010)	GUNDUGULA VENKATA RAJESH & ANOTHER Vs THE STATE OF AP.	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
65	CRLA/495/2014 (SC/100/2009)	ANDE SRINIVASA RAO @ ERMIA & ANOTHER Vs THE STATE OF .AP. & ANOTHER	V LAKSHMI HARISH	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
66	CRLA/751/2014 (SC/87/2012)	RAVULA SOBHAN BABU VISAKHAPATNAM DT. Vs STATE OF A.P. REP. BY P.P. HYD	M SURYA KUMAR	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	VISAKHAPATNAM
67	CRLA/1150/2014 (CC/400/2012)	VAKKALAGADDA MURALI KRISHNA Vs MOHAMMAD NAYEEM	N SIVA REDDY	SHAIK KARIMULLA PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	VIZIANAGARAM
68	CRLA/1165/2014 (SC/404/2012)	K.UDAYA BHASKARA RAO GUNTUR & 2 OTRS. Vs STATE OF AP. REP. PP. HYD.	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
69	CRLA/1167/2014 (SC.SPL/18/2010)	S.IMRAN CHITTOOR DT. Vs STATE OF AP. REP. PP. HYD.	K ANANTHA RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
70	CRLA/1182/2014 (CC/462/2009)	M/S STEEL CITY SECURETIES LTD. Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	G RAMA GOPAL	PUBLIC PROSECUTOR YASWANTH GADE K V BHANU PRASAD MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
71	CRLA/1185/2014 (SC/321/2013)	NEKKANTI BALA GANGADHAR E.G. DIST. Vs STATE OF A.P. REP. BY P.P. HYD	N SIVA REDDY	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	EAST GODAVARI

72.1 along with 72

72	CRLA/1218/2014 (CC/24/2013)	L. PULLA REDDY KURNOOL DT. Vs STATE OF A.P. REP. BY P.P. HYD	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	KURNOOL
72.1	CRLA/1189/2014 (CC/24/2013)	SMT. S.KALAVATHI KURNOOL. Vs STATE REP ACB KURNOOL RANGE REP BY SC FOR ACB.	BADETI VENKATA RATHNAM	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	KURNOOL
73	CRLA/1219/2014 (SC/32/2014)	ANNANGI MAHESH PRAKASAM DT. Vs STATE OF A.P. REP. BY P.P. HYD	MANDA ADAM	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	PRAKASAM
74	CRLA/1225/2014 (SC/2/2006)	THE STATE OF AP REP BY ITS PP HYD. Vs KANDLAPATHI BALAYYA PADAL	PUBLIC PROSECUTOR (AP)	MY LORD TRIAL COURT RECORD NOT RECEIVED	VISAKHAPATNAM
75	CRLA/1227/2014	EDIGA VEERESH KURNOOL DT. Vs STATE OF AP. REP PP.	O M R LAW FIRM	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
76	CRLA/1231/2014 (SC/238/2012)	KARTHIKA RAJ KIRAN @ RAJA VISAKHAPATNAM DIST. Vs INSPECTOR OF POLICE ARAKU VALLEY P.S. VISAKHAPATNAM	KAUSHIK KUMBHAJADALA	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
77	CRLA/1239/2014 (CC/437/2008)	LANKIREDDY SRINIVASA CHAKRAVARTHY Vs THE STATE OF A.P. REP BY P.P. & 3 ORS	GVVSR SUBRAHMANYAM	PUBLIC PROSECUTOR (AP) CH RAVINDRA BABU MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
78	CRLA/1259/2014 (SC.SPL/55/2011)	RAMA OBULESU ANANTAPURAM DT & 16 OTRS. Vs STATE REP PP.	O M R LAW FIRM	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	ANANTAPUR
79	CRLA/1297/2014 (CC/99/2008)	MUDUNURI VENKATA BANGARARAJU Vs MERAGANI VENKATA RANGARAO & ANOTHER	NAMAVARAPU RAJESWARA RAO	PUBLIC PROSECUTOR (AP) MY LORD APPELLANT NOTICE UNSERVED VIDE THE PRL.CIVIL JUDGE (JUNIOR DIVISION) BHIMAVARAM REPORT SUBMITTED PUT UP IN THE BUNDLE. TRIAL COURT RECORD RECEIVED	WEST GODAVARI
80	CRLA/1298/2014 (CC/4/2010)	BANDLAMUDI SESAGIRI RAO Vs STATE OF A.P. & ANOTHER	JITHENDER RAO VEERAMALLA	PUBLIC PROSECUTOR (AP) MOHD VASI AHMED MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
81	CRLA/1312/2014 (SC/228/2011)	BADISETTI PEDDINTIAMMA @ PEDDINTU KRISHNA DT. & ANR Vs STATE REP. BY P.P. HYD	N PARAMESWARA REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA

82.1 along with 82

82	CRLA/1345/2014 (SC/253/2011)	CHEVURI CHANDRA @ PRAKASH @ VAMSI KRISHNA NELLORE DT. Vs STATE OF A.P. REP. BY P.P. HYD	N PAVAN KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA

NOTE: ONWARDS FROM COMPUTER CAUSE LIST DATED 02.11.2026.

82.1	CRLA/1331/2014 (SC/252/2011)	CHEVURI CHANDRA @ PRAKASH NELLORE DT. Vs STATE OF A.P. REP. BY P.P. HYD	N PAVAN KUMAR	PUBLIC PROSECUTOR (AP)	KRISHNA
83	CRLA/1347/2014	SINGIREDDY SRINIVASA RAO E.G.DT. Vs STATE OF AP. REP PP. THRADDATEEGALA PS.	S SRI RAM	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
84	CRLA/1351/2014 (CC/40/2011)	KONALA RAMA KRISHNA REDDY E.G. DIST. Vs STATE OF A.P. REP. BY P.P. HYD & ANR	T D PANI KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
85	CRLA/1353/2014 (CRLA/108/2013)	KP REDDENNA Vs STATE OF ANDHRA PRADESH	S PARINEETA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD NOT RECEIVED	CHITTOOR
86	CRLA/1366/2014 (SC/103/2014)	RONGALI SURIBABU VIZIANAGARAM & ANR. Vs STATE OF AP. REP PP. HYD.	T V SRI DEVI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VIZIANAGARAM
87	CRLA/1367/2014	GANGARAM KRISHNA REDDY KURNOOL DT. Vs STATE OF AP. REP PP THRPROH. & EXCISE ST.DHONE.	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
88	CRLA/1371/2014 (SC.SPL/36/2011)	VEERABOYANNA JAYAMMA PANJANI MANDAL & ANR Vs STATE OF A.P. REP. BY P.P. HYD	KRISHNA KISHORE CHINNAM	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
89	CRLA/1373/2014 (SC/251/2014)	AVULA NANCHARAYYA W.G. DIST. & ANR Vs STATE OF A.P. REP. BY P.P. HYD	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
90	CRLA/1377/2014 (SC/175/2011)	KAKI RAJESWARA RAO VISAKHAPATNAM Vs P.P. HYD	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
91	CRLA/1378/2014 (SC/64/2011)	ARIGELA RASVI KUMAR KRISHNA DT. Vs STATE OF AP. REP PP. HYD.	P SRIDHAR RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
92	CRLA/1393/2014 (SC/64/2011)	ARIGELA VIJAYAKUMAR KRISHNA DT. Vs STATE OF A.P. REP. BY P.P. HYD	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD NOT RECEIVED	KRISHNA
93	CRLA/1394/2014 (CC/1/2013)	P. VENKATA SESHAIAH KADAPA Vs STATE OF A.P.ACB HYD	SUDEEPTHI POTLURI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
94	CRLA/11/2015 (SC/1/2013)	KAKI VENKATESWARA RAO W.G. DIST. Vs STATE OF A.P. REP. BY P.P. HYD	SANKU DURGA RAMACHANDRA RAO	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	WEST GODAVARI
95	CRLA/12/2015 (SC/446/2010)	IMMANDI RAMA LOKESH @ LOKESH Vs STATE OF A.P.	A HARIPRASAD REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI

96	CRLA/32/2015 (SC/88/2013)	REPAKA SRINIVASA RAO GUNTUR DT. Vs STATE OF AP. REP PP.	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	GUNTUR
97	CRLA/36/2015 (SC/225/2013)	NARAM @ PALLA NADIA RAJAHMUNDRY & ANR. Vs STATE OF AP. REP PP.	VENKAT CHALLA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
98	CRLA/59/2015	C. SRINIVASULU KARNATAKA STATE & 5 OTHRS Vs STATE OF A.P. REP. BY P.P. HYD	A P REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
99	CRLA/60/2015	C.SRINIVASULU KARNATAKA STATE & 5 OTRS. Vs STATE OF AP. REP PP.	A P REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
100	CRLA/61/2015	C.SRINIVASULU KARNATAKA STATE & 5 OTRS. Vs STATE OF AP. REP PP.	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
101	CRLA/62/2015	C. SRINIVASULU KARNATKA STATE & 5 OTHRS Vs STATE OF A.P. REP. BYP.P. CHITTOOR DT.	A P REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
102	CRLA/68/2015 (SC/22/2011) IA 1/2025 Condone Delay Petition IA 2/2025 Permission Petition IA 3/2025 Compromise Petition IA 5/2025 Implead Petition IA 1/2026 Direction Petition	NAMBURI RAVI HYD Vs P.P. HYD	PAUL P	PUBLIC PROSECUTOR (AP) SRINIVASA RAO NARRA MY LORD PAPER BOOK READY	KRISHNA
103	CRLA/74/2015 IA 1/2026 Recall Petition	PILLI KASULU E.G.DT. Vs STATE OF AP. REP PP.	K VENKATESH	PUBLIC PROSECUTOR (AP) MY LORD B.W EXECUTION REPORT RECEIVED PUT IN THE BUNDLE PAPER BOOK READY	EAST GODAVARI
104	CRLA/84/2015 (SC/269/2012)	DASARI SATYANARAYANA KHAMMAM DT. Vs STATE OF A.P. REP. BY P.P. HYD	V. VENKATA SUBRAMANYAM	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
105	CRLA/100/2015 (SC/77/2010)	AVULA ANIL KUMAR KRISHNA DT. Vs STATE OF A.P. REP. BY P.P. HYD	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
106	CRLA/106/2015 (CC/362/2011)	KOTA SIVA PRASAD W.G. DIST. Vs CHENCHARLAMUDI VENKATESWARLU BHIMAVARAM & ANR	K L N SWAMY	PUBLIC PROSECUTOR (AP) YALLABANDI RAMATIRTHA TRAIL COURT RECORD RECEIVED	WEST GODAVARI

107.1 along with 107

107	CRLA/107/2015 (CC/4/2011)	MANNEM SRIMANNARAYANA PRASAD Vs THE STATE OF A.P. REP. BY ITS SPL. PP FOR CBI	SRINIVASA RAO NARRA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY Lord, PAPER BOOK READY	VISAKHAPATNAM

107.1	CRLA/118/2015 (CC/4/2011)	SRI CHIKKALA NOOKA RAJU RAJAHMUNDRY. Vs STATE OF AP. REP SPL.PP FOR CBI CASES.	PRABHU NATH VASIREDDY	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
108	CRLA/112/2015 (CC/222/2009)	KARRI KANNAYYA KAKINADA Vs MEESALA SRINIVAS RAO KAKINADA & ANR	VENKAT CHALLA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	EAST GODAVARI
109	CRLA/121/2015 (CRLA/282/2013)	CHENNU CHANTI W.G.DIST. Vs P.P. HYD & ANO	JAMI MADHAVI	PUBLIC PROSECUTOR (AP) K V L NARASIMHA RAO TRAIL COURT RECORD RECEIVED	WEST GODAVARI
110	CRLA/124/2015 (SC/299/2013)	SHAIK RAHAMATHULLAH @ BASHA GUNTUR DT. Vs STATE OF AP. REP PP.	S SASIKALA LEGAL AID	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
111	CRLA/147/2015 (CC/10/2011)	INTI VEERABHADRA RAO @ CHANTI E.G.DT. Vs STATE OF AP. REP PP AND ANR.	YALLABANDI RAMATIRTHA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	EAST GODAVARI
112	CRLA/168/2015 (SC/353/2011)	NIRADHALA NARASIMHA PRASAD CHITOOR DIST. & 2 OTHERS Vs STATE OF A.P. REP. BY P.P. HYD	J UGRANARASIMHA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
113	CRLA/191/2015 (CC/17/2014)	AMMINENI PRASAD CHITTOOR DT. Vs STATE OF A.P. REP. BY P.P. HYD	V ESWARAIAH CHOWDARY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY Lord, PAPER BOOK READY	KURNOOL
114	CRLA/198/2015 (CC/82/2013)	POLICE ACB KURNOOL RANGE Vs GUNDAVARAPU NAGA PRABHAKAR M.D.S. KURNOOL DIST.	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	SHAIK KARIMULLA MY LORD PAPER BOOK READY TRAIL COURT RECORD RECEIVED	KURNOOL
115	CRLA/199/2015 (CC/543/2010)	BHAVANA UDAY BHASKAR RAO W.G. DIST. Vs STATE OF A.P. REP. BY P.P. HYD & ANR	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) T V JAGGI REDDY TRAIL COURT RECORD RECEIVED	WEST GODAVARI
116	CRLA/227/2015 (SC.SPL/39/2013)	MURIKINATI MADHUSUDAN KADAPA DIST. Vs SUB-DIVISIONAL POLICE OFFICER MYDUKUR YSR KADAPA DIST.	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	YSR KADAPA
117	CRLA/251/2015 (SC/291/2013)	PULI DEVI @ GUMMADI DEVI E.G.DIST. Vs S.H.O. III TOWN L&O PS. RAJAHMUNDRY	T S N MURTHY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
118	CRLA/259/2015 (SC/30/2012)	KOVVURI VEERAGAVA REDDY E.G.DIST. Vs P.P. HYD	SHAIK MOHAMMED ISMAIL	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
119	CRLA/266/2015 (SC/114/2010)	KALINGI RAMUNAIDU VISAKHAPATNAM DIST. & 6 OTHRS Vs P.P. HYD	K SRINIVASA RAO	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM

120	CRLA/292/2015 (CC/31/2014)	SRI P. NAGENDRAIAH KURNOOL Vs ACB ANANTHAPUR RANGE	Y V ANIL KUMAR	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY Lord, PAPER BOOK READY	KURNOOL
121	CRLA/300/2015 (CC/270/2009)	SRI SANAPALA APPALARAJU VISAKHAPATNAM. Vs STATE OF AP. REP PP AND ANR.	T D PANI KUMAR	PUBLIC PROSECUTOR (AP) K SARVA BHOUMA RAO MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
122	CRLA/306/2015 (SC/395/2013)	GANDHAM NAGARAJU RAJAHMUNDRY Vs P.P. HYD	B PARAMESEWARA RAO	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED PAPER BOOK READY	WEST GODAVARI
123	CRLA/308/2015 (SC/13/2012)	SRI ARETI SIVA KRISHNA @ KRISHNA RAJAHMUNDRY Vs P.P. HYD	AMMAJI NETTEM	MY LORD PAPER BOOK READY	EAST GODAVARI

124.1 along with 124

124	CRLA/329/2015 (SC/170/2014)	PUDI SHIVARANJANI KUMAR @ SHIVA Vs THE STATE OF A.P.	T D PANI KUMAR	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	EAST GODAVARI
124.1	CRLA/379/2015 (SC/170/2014)	MADDELA RAJKIRAN KAKINADA. Vs STATE OF AP. REP PP.	N V ANANTHA KRISHNA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
125	CRLA/330/2015 (SC/163/2012)	PUPPALA PEDA SRINIVASA RAO (A1) KRISHNA DT. Vs STATE REP PP.	RAVI KUMAR TOLETY	PUBLIC PROSECUTOR (AP) MY LORD APPELLANT NOTICE SENT ON 20/08/2026 NOT YET RETURNED TRIAL COURT RECORD RECEIVED	KRISHNA
126	CRLA/332/2015 (CC/262/2008)	HARIJANA MALLIKARJUNA & 5 OTHERS Vs P.NARASIMHAPPA & 2 O THERS	A SAMEER KUMAR	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED R2 NOTICE SERVED VIDE THE JMFC, HINDUPUR.REPORT SUBMITTED	ANANTAPUR
127	CRLA/357/2015 (SC.SPL/5/2011)	VEMURI BASAVESWARA RAO Vs STATE OF A.P.	S PRANATHI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
128	CRLA/365/2015 (SC/35/2011)	K. SURYA NAIK KURNOOL DIST. & ANO Vs INSPECTOR OF POLICE KURNOOL IV TOWN P.S.	T KUMAR BABU	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL

129.1 along with 129

129	CRLA/369/2015 (SC/2/2012)	CHOKKAKUKLA ABADDAM VISAKHAPATNAM DT & ANR. Vs STATE OF AP. REP PP.	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VIZIANAGARAM
129.1	CRLA/435/2015	DANTHIREDDY KESAVA Vs THE STATE OF A.P.	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
130	CRLA/372/2015	VADLA KRISHNAMACHARI KURNOOL DT. Vs STATE OF AP. REP PP..	CH RAVINDER	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL

131	CRLA/380/2015	DINESH KUMAR CHATTISGHAR STATE & 2 OTRS. Vs STATE OF AP. REP PP.	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VIZIANAGARAM
132	CRLA/396/2015 (SC/164/2014)	PEDAVEETI KADIRAIAH Vs STATE OF ANDHRA PRADESH	M CHALAPATI RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
133	CRLA/404/2015 (SC/162/2014)	CHELIKANI BHUVANESWARI GUNTUR DIST. Vs P.P. HYD	CH RAMAKRISHNA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
134	CRLA/408/2015 (SC.SPL/27/214)	DUTHALURI BALA VEERIAHA YSR DT. Vs STATE OF AP. REP PP.	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
135	CRLA/427/2015 (SC/212/2015)	CHOPPALA RANGA RAO VEERAVASARAM MANDAL Vs P.P. HYD	DUGGEMPUDI SRINIVASA RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
136	CRLA/428/2015 (SC/298/2012)	YERUKALI BASAVARAJU @ BASARAJU KURNOOL DIST. Vs S.H.O. PEAPULLY P.S.	J U M V PRASAD	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
137	CRLA/429/2015 (SC/13/2014)	CHIPPADA KIRAN VIJAYAWADA Vs SHO SATYANARAYANPURAM P.S. VIJAYAWADA	K KRISHNA KISHORE	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
138	CRLA/449/2015 (SC/141/2014)	MADDA DIVAKAR W.G.DIST. Vs P.P. HYD	VENKATESWARA RAO GUDAPATI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
139	CRLA/453/2015 (SC/202/2014)	TADISETTY GOPI @ GOPI KRISHNA (A1) GUNTUR DT. Vs STATE OF AP. REP PP.	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
140	CRLA/455/2015 (SC/756/2011)	BOYA NAGAPPA KARNATAKA STATE. Vs STATE OF AP. REP PP.	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
141	CRLA/457/2015 (SC/340/2014)	YELETI YESOBU RAJU W.G.DIST. Vs S.H.O. UNDI P.S.	K L N SWAMY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
142	CRLA/458/2015 (SC/6/2014)	KUKATI PRADEEP KUMAR W.G.DIST. Vs P.P. HYD	MADHAVA RAO NALLURI	PUBLIC PROSECUTOR (TG) MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
143	CRLA/476/2015 (SC/57/2014)	CHUKKA RAMANA VISAKHAPATNAM & ANR. Vs STATE OF AP. REP PP.	GODA RAMALAKSHMI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
144	CRLA/527/2015 (SC/342/2011)	O. NIRANJAN CHETTY & ANR Vs B.R. KRISHNAVENI TIRUPATHI & 3 OTHRS	SANKU VAMSI KRISHNA SWARNA SRINIVAS BABU	JITENDRA KANYALUR PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	CHITTOOR

145.1,145.2,145.3,145.4 along with 145

145	CRLA/833/2015 (CC/30/2006) IA 1/2020 Fix an Early Date	A. VEERA VENKATA RAO Vs THE STATE OF A.P.	VENKAT SAILENDRA G	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD PAPER BOOK READY	VISAKHAPATNAM
145.1	CRLA/837/2015 (CC/30/2006)	P.VENKATESWARA RAO VISAKHAPATNAM DT. Vs STATE REP SPL.PP FOR SPE/CBI AND ANR.	P DURGA PRASAD	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
145.2	CRLA/841/2015 (CC/30/2006)	B.POLI SETTY Vs THE STATE OF A.P. REP. BY SPL. PP FOR CBI	SANAGA ASHOK KUMAR	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
145.3	CRLA/846/2015 (CC/30/2006)	T.ACHUTA RAO VISAKHAPATNAM. Vs STATE OF AP. REP SPL.PP FOR SPE/CBI.	RAJA REDDY KONETI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
145.4	CRLA/860/2015 (CC/30/2006)	V.JAGANNADHAM VISAKAPATNAM. Vs STATE OF AP. REP SPL.PP FOR CBI.	RAJA REDDY KONETI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
146	CRLA/1060/2015 (CC/154/2015)	ANDE SRINIVASA RAO Vs BURELA CHANDRAKALA & ANOTHER	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP) VARUPULA SESHA KUMARI TRAIL COURT RECORD RECEIVED	KRISHNA
147	CRLA/1152/2015 (SC/234/2013)	TURLAPATI MAHESH Vs THE STATE OF A.P.	M P V N V SASTRI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	WEST GODAVARI
148	CRLA/36/2016 (CRLA/22/2015)	TANGUTURI MURALI KRISHNA NELLORE DIST. Vs MEETTELA PEDA GURAVAIAH VIJAYAWADA CITY & ANO	.	PUBLIC PROSECUTOR (AP) Lower Court Record Received. R1 - Notice unserved Vide return Postal Cover R2 - PP DT 10/07/2023 Appellant Notice Sent Not Yet Returned DT 18/08/2023	PRAKASAM
149	CRLA/119/2016 (CC/3/2011) IA 1/2016(CRLAMP 161/2016) Leave Petition	KUPPA VIJAYA BHASKAR KRISHNA DIST. Vs P.P. HYD & ANO	D LALITHA PRASAD	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	KRISHNA

150.1 along with 150

150	CRLA/139/2016 (CC/210/2013)	MALLU MAVULLU W.G.DT. Vs PULAVARTHI GANGA BHAVANI WG.DT & ANR REP PP.	K V L NARASIMHA RAO	PUBLIC PROSECUTOR (AP) P N MURTHY TRAIL COURT RECORD RECEIVED	WEST GODAVARI
150.1	CRLA/138/2016 (CRLA/111/2014)	YERRAMSETTI VENKATA SUBBA RAO Vs PULAVARTHI NAGA VENKATA SOMESWARA RAO & ANOTHER	K V L NARASIMHA RAO	PUBLIC PROSECUTOR (AP) P N MURTHY	WEST GODAVARI

151	CRLA/298/2016	BANDI VEERA VENKATA NAGA SATYA PRASAD Vs PULAVARTHI NAGA VENKATA SOMESWARA RAO AND ANOTHER	YALLABANDI RAMATIRTHA	PUBLIC PROSECUTOR (AP) KARRE SATYANANDAM Lower Court Record Received. R1 - Notice Served R2 - State Rep by P.P DT 10/07/2023 (Vakalath Filed on 11/07/2023)	WEST GODAVARI
152	CRLA/328/2016 (CC/489/2007)	DUGGINENI RAMBABU Vs KONDAPALLI TRANSPROT CO. PVT. LTD. & 2 OTHERS	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP) RAMINENI SATISH BABU TRAIL COURT RECORD RECEIVED	KRISHNA
153	CRLA/333/2016 (CC/15/2014)	K.ROJA KUMARI VIJAYAWADA. Vs M.RAMA KRISHNA VIJAYAWADA & ANR REP PP.	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP) R1 - Unserved Memo Filed USR No. 7786/23 R2 - PP DT 14/06/2023 (Proof of Service Not Filed - DT 18/08/2023) TRAIL COURT RECORD RECEIVED	KRISHNA
154	CRLA/350/2016 (CRLA/239/2014) IA 1/2016(CRLAMP 573/2016) Leave Petition IA 2/2016(CRLAMP 599/2016) Petition	NAKKA NARSIMHA MUIRTHY W.G.DIST. Vs NANDYALA MURALI KRISHNA ATTILI MANDAL & ANO	CH VENKATA NARAYANA	PUBLIC PROSECUTOR (AP) G RONALD RAJU TRAIL COURT RECORD RECEIVED	WEST GODAVARI
155	CRLA/369/2016 (CRLA/97/2014) IA 1/2016(CRLAMP 628/2016) Suspension Petition IA 1/2025 Additional Material Petition	VIROTHI TIRUPATI RAO Vs STATE OF A.P. & ANOTHER	GAYATHRI MAHAYAJULA	PUBLIC PROSECUTOR (AP) T D PHANI KUMAR Lower Court Record Received. R1-PP R2-Unserved vide Proof of service USR No.26559/2023 DT 14/06/2023 vakalath FIled on 27/07/2023)	VISAKHAPATNAM
156	CRLA/423/2016 (STC/45/2011)	T.SAM ANANTAPUR DT. Vs GAJANANA SIVARAM BHATTA KARNATAKA & ANR REP PP.	PILLIX LAW FIRM	PUBLIC PROSECUTOR (AP) HARISH KUMAR RASINENI Lower Court Record Received R1 - Vakalath filed R2 - PP DT 15/06/2023 (Heard In Part) Memo Filed on 05/07/2023	ANANTAPUR
157	CRLA/530/2016 (CC/190/2013) IA 2/2016(CRLAMP 27441/2016) Dispense with Petition	P.SURESH BABU CHITTOOR. Vs SMT. N.AMMULU CHITTOOR & ANR REP PP.	ROSEDAR SRA	PUBLIC PROSECUTOR (AP) T V SRI DEVI Lower Court Record Received. R1 - Vakalath filed R2 - PP DT 15/06/2023	CHITTOOR
158	CRLA/533/2016 (CC/159/2015) IA 1/2016(CRLAMP 854/2016) Leave Petition IA 2/2016(CRLAMP 876/2016) Suspension Petition	M.SRINIVASA RAO CHITTOOR DT. Vs THE STATE OF AP. REP PP AND ANR.	INENI VENKATA PRASAD	PUBLIC PROSECUTOR (AP) D KODANDARAMI REDDY Lower Court Record Received. FE R1 - PP R2 - Vakalath Filed DT 15/06/2023	CHITTOOR
159	CRLA/534/2016 (CC/168/2013) IA 2/2016(CRLAMP 27438/2016) Dispense with Petition	P.SURESH BABU CHITTOOR. Vs R.HEMADRI CHITTOOR & ANR REP PP.	ROSEDAR SRA	PUBLIC PROSECUTOR (AP) Lower Court Record Received R1 - served R2 - PP DT 15/06/2023	CHITTOOR

160	CRLA/547/2016 (CC/128/2015)	MACHINA VENKATA SATYANARAYANA KRISHNA DT. Vs AAREKAPUDI VEERAIAH CHOWDARY KRISHNA & ANR REP PP.	NARASIMHA RAO GUDISEVA	M SOLOMON RAJU PUBLIC PROSECUTOR Trial Court Record Received R1 - Served R2 - PP	KRISHNA
161	CRLA/631/2016 (CC/258/2014) IA 3/2016(CRLAMP 1001/2016) Fix an Early Date	MUNAGA RAMA RAO VIJAYAWADA Vs SURE RAMESH BABU VIJAYAWADA & ANO	TATA SINGAIAH GOUD	PUBLIC PROSECUTOR (AP) R2 UNSERVED,Lower Court Record Received. R1 - Notice Sent Not Yet Returned Proof of service Not Filed R2 - PP DT 19/06/2023	KRISHNA
162	CRLA/659/2016 (CC/180/2015)	VEERAMACHINENI MADHAVI VIJAYAWADA Vs M/S. RAMANA AUTO FINANCE VIJAYAWADA & 3 OTHRS	PILLIX LAW FIRM	SAI GANGADHAR CHAMARTY Lower Court Record Received RR1 to 3 - Mr. Sai Gangadhar Chamarty filed Vakalath R4 - PP	KRISHNA
163	CRLA/663/2016 (CC/77/2014)	VILLAGES IN PARTNERSHIP (VIP) NELLORE CITY Vs TALUPURU SAI SUKUMAR REDDY NELLORE DIST.	MADHAVA RAO AMBADIPUDI	PUBLIC PROSECUTOR (AP) Lower Court Record Received R1 - Notice Sent Not Yet Returned DT 20/06/2023	SPS NELLORE
164	CRLA/683/2016	DARAM RAMA RAJA RAJESWARI Vs THE STATE OF A.P. & ANOTHER	M VISWANADHAM	PUBLIC PROSECUTOR (AP) Lower Court Record Received R1 - PP R2 - Notice sent on 22.06.2023 Not Yet Returned DT 25/07/2023	KRISHNA
165	CRLA/731/2016 (CC/26/2015)	NIDAMANURI HIMAVATHI GUNTUR DT. Vs THE STATE OF AP. REP PP & ANR.	V V SATISH	PUBLIC PROSECUTOR (AP) THOTA RAMAKOTESWARA RAO Lower Court Record Received. FE R1 - PP R2 - Vakalath Filed DT 16/06/2023	GUNTUR
166	CRLA/732/2016 (CC/235/2013) IA 3/2016(CRLAMP 5251/2016) Leave Petition	KOPPADA KRISHNA W.GDT. Vs THE STATE OF AP. REP PP AND ANR.	K L N SWAMY	PUBLIC PROSECUTOR (AP) B PRUDHVI KUMAR TRAIL COURT RECORD RECEIVED	WEST GODAVARI
167	CRLA/751/2016 (CRLA/33/2013) IA 2/2016(CRLAMP 1166/2016) Suspension Petition	P. GANAPATHI CHITTOOR DIST. Vs E.M. MUNI KRISHNA REDDY CHITTOOR DIST. & ANO	SRINIVASULU KURRA	PUBLIC PROSECUTOR (AP) D KODANDARAMI REDDY Lower Court Record Received. FE R1 - Vakalath Filed R2 - PP DT 16/06/2023	CHITTOOR
168	CRLA/754/2016 (CC/183/2010)	PANDIRI VIKAS Vs STATE OF AP. & ANOTHER	P RAJESH BABU	PUBLIC PROSECUTOR (AP) S S REDDY Lower Court Record Received. FE R1 - PP R2 - Vakalath Filed DT 16/06/2023	EAST GODAVARI

169.1 along with 169

169	CRLA/879/2016 (CC/57/2015)	CHILAMAKURI NARAYANA REDDY KRISHNA DT. Vs THE STATE OF AP. REP PP AND ANR.	HABIBULLA SHAIK	PUBLIC PROSECUTOR (AP) K S MURTHY TRAIL COURT RECORD RECEIVED	KRISHNA
169.1	CRLA/885/2016 (CC/31/2015)	CHILAMAKURI NARAYANA REDDY Vs STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	PUBLIC PROSECUTOR (AP) K S MURTHY SASANKA BHUVANAGIRI	KRISHNA
170	CRLA/924/2016 (CC/686/2015)	MOHAMMED JAFRULLA KRISHNA DT. Vs THE STATE OF AP. REP PP & ANR.	CH MARKONDAIAH	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	KRISHNA
171	CRLA/982/2016 (CC/1049/2015)	KOTHURI VENKATA DURGA BHAVANI KRISHNA DT. Vs THE STATE OF AP. REP PP AND ANR.	P NARAHARI BABU	PUBLIC PROSECUTOR (AP) Lower Court Record Received. R1 - PP R2 - Notice Unserved DT 24/08/2023	KRISHNA

172.1,172.2 along with 172

172	CRLA/1000/2016 (CC/275/2016)	KOPPADA KRISHNA Vs MUTTA SURESH	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP) R2 UNSERVED,R1 - Unserved vide Memo Proof of service R2 - PP DT 21/06/2023 TRAIL COURT RECORD RECEIVED	WEST GODAVARI
172.1	CRLA/1230/2016 (CC/230/2016)	KOPPADA KRISHNA Vs N.SATYANARAYANA	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
172.2	CRLA/1260/2016 (CC/274/2016)	KOPPADA KRISHNA Vs SMT.THANINKI TANUJA RANI	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
173	CRLA/1098/2016 (CC/163/2013)	K.RAVI CHANDRA REDDY CHITTOOR DT. Vs ABJAL BAIG CHITTOOR DT & ANR REP PP.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) SURESH KUMAR REDDY KALAVA Lower Court Record Recieved. FE R1 - Vakalath Filed R2 - PP DT 16/06/2023	CHITTOOR
174	CRLA/1151/2016 (CC/904/2015)	MAKKINA SRINIVASA RAO KRISHNA DT. Vs M.CHENNA KESAVARAO VIJAYAWADA & ANR REP PP.	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP) Lower Court Record Received. R1 - Unserved Vide Memo R2 - PP	KRISHNA
175	CRLA/1152/2016 (CC/13/2013) IA 1/2017(CRLAMP 865/2017) Petition IA 1/2025 Fix an Early Date	NALAM SIVA PRASAD KAKINADA. Vs SMT.GUNDU BHARATHI HYD	G RAJESHWAR RAO	RAMA MURTY P V S A PUBLIC PROSECUTOR Lower Court Record Received. R1 - Vakalath Filed R2 - PP DT 16/06/2023	EAST GODAVARI
176	CRLA/1154/2016 (CC/357/2013)	MANELLA VAMSI KIRSHNA EG.DT. Vs JAMISETTY SURESH KUMAR RAJAHMUNDRY & ANR REP PP.	M BALANAGA SRINIVAS	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	EAST GODAVARI

177	CRLA/1250/2016 (CC/12/2014) IA 2/2015(CRLAMP 10601/2015) Permission Petition	GURAJA VANDANA DEVI GUNTUR DT. Vs SMT.T.VENKATA RAMANAMMA HYD & ANR REP PP.	SREENIVASA RAO RAVULAPATI	PUBLIC PROSECUTOR (AP) R2 UNSERVED,Lower Court Record Received R1 - Notice Unserved Vide Memo USR 3175 R2 - PP DT 20/06/2023	GUNTUR
178	CRLA/1251/2016 (CC/10/2014) IA 2/2015(CRLAMP 10607/2015) Permission Petition	GURAJA SAMBASIVA RAO GUNTUR DT. Vs T.VEERA VENKATA SATYANARAYANA HYD & ANR REP PP.	SREENIVASA RAO RAVULAPATI	PUBLIC PROSECUTOR (AP) Lower Court Record Received R1 - Notice Sent on 22.06.2023 Not Yet Returned R2 - PP DT 25/07/2023	GUNTUR
179	CRLA/1268/2016 (CC/378/2007)	JONNALAGADDA MALLIKARJUNA RAO Vs DASARI RAMULU & ANOTHER	B SOMASEKHAR	PUBLIC PROSECUTOR (AP) G V RAMANA REDDY Lower Court Record Received R1 - Vakalath Filed R2 - PP DT 20/06/2023	KRISHNA

180.1,180.2,180.3,180.4,180.5,180.6,180.7 along with 180

180	MACMA/177/2012 (OP/382/2005) IA 1/2008(MACMAMP 5450/2008) Condone Delay Petition	M/S NEW INDIA ASSURANCE COMPANY LIMITED Vs SHANMUGAM RADHA	A JAYANTHI	K S GOPALA KRISHNAN P VENKATA RAO SC For APSRTC KOTA SUBBA RAO R1 TO R3 - APP BY M/S K S GOPALA KRISHNAN. R2 - MINOR REP BY R1 VIDE C.T. R4 - APP BY M/S K. SARALA REDDY(SC FOR APSRTC). R5 - DISD FOR DEFAULT VIDE C.O. DT 23.09.2011.	SPS NELLORE
180.1	MACMA/1289/2009 (OP/434/2005)	MADDALI JAYA LAKSHMAMMA Vs APSRTC REP. BY ITS MANAGING DIRECTOR-CUM-VICE CHAIRMAN	K NAGA PHANINDRA	P VENKATA RAO SC For APSRTC A JAYANTHI	SPS NELLORE
180.2	MACMA/1290/2009 (OP/432/2005)	D.NAGARAJUNELLORE DIST Vs A.P.S.R.T.C HYDERABAD &2 OTHERS	K NAGA PHANINDRA	P VENKATA RAO SC For APSRTC A JAYANTHI	SPS NELLORE
180.3	MACMA/178/2012 (OP/434/2005)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Vs MADDALI JAYA LAKSHMAMMA	A JAYANTHI	K NAGA PHANINDRA P VENKATA RAO SC For APSRTC	SPS NELLORE
180.4	MACMA/338/2012 (OP/433/2005)	AMANCHARALA KANAKAVALLI Vs APSRTC REP. BY ITS MANGAING DIRECTOR-CUM-VICE CHAIRMAN	K NAGA PHANINDRA	P VENKATA RAO SC For APSRTC A JAYANTHI	SPS NELLORE
180.5	MACMA/948/2012 (OP/433/2005)	M/S. NEW INDIA ASSURANCE CO.LTD. Vs AMANCHARALA KANAKAVALLI	A JAYANTHI	VENKAT RAO RAVULAPALLI K NAGA PHANINDRA P VENKATA RAO SC For APSRTC	SPS NELLORE
180.6	MACMA/4120/2012 (OP/432/2005)	M/S.NEW INDIA ASSURANCE CO LTD Vs D.NAGARAJU	A JAYANTHI	K NAGA PHANINDRA P VENKATA RAO SC For APSRTC	SPS NELLORE
180.7	MACMA/4124/2012 (OP/431/2005) IA 1/2008(MACMAMP 5451/2008) Condone Delay Petition	M/S.NEW INDIA ASSURANCE CO LTD Vs KOTHAPALLE RAJAMMA	A JAYANTHI	K NAGA PHANINDRA P VENKATA RAO SC For APSRTC KOTA SUBBA RAO	SPS NELLORE

181.1 along with 181

181	MACMA/179/2012 (OP/1211/2009)	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs MIKKILINENI RATNAMAMBA @ RATNAMBA	P VENKATA RAO SC For APSRTC	G V S MEHAR KUMAR SR APP BY G V S MEHAR KUMAR	GUNTUR
181.1	MACMA/1985/2012 (OP/1211/2009)	MIKKILINENI RATNAMAMBA @ RATNAMBA Vs APSRTC REP.BY ITS MD MUSHEERABAD HYDERABAD.	G V S MEHAR KUMAR	P VENKATA RAO SC For APSRTC	GUNTUR
182	MACMA/358/2012 (OP/178/2008)	DOMMETI SATYANARAYANA & 2 OTHERS Vs NALLA CHITTIYYA & 2 OTHERS	VENKAT CHALLA	. K GANI REDDY P B NARASIMHA MURTY	EAST GODAVARI
183	MACMA/379/2012 (OP/145/2003)	THE ORIENTAL INSURANCE CO. LTD. Vs P. SUMATHI	GUDI SRINIVASU	A CHANDRA SHAKER TRAIL COURT RECORD AVAILABLE	CHITTOOR
184	MACMA/639/2012 (OP/438/2008)	CHEERAM CHINNA RAO Vs K. PADMALATHA AND ANOTHER	G RAMA GOPAL	GUDI SRINIVASU R1 & R2 NOTICE SERVED	VISAKHAPATNAM
185	MACMA/718/2012 (OP/195/2009)	SHAIK RAMIZABEE & ANOTHER Vs SHAIK NISSAR VALI & ANOTHER	D KODANDARAMI REDDY	GUDI SRINIVASU R1-UNSERVED, RETURNED("ADDRESS LEFT FOR KUWAIT" AS PER POSTAL ENDORSEMENT). R2-APP. BY M/S GUDI SRINIVASU TRAIL COURT RECORD AVAILABLE	CHITTOOR
186	MACMA/942/2012 (OP/123/2008)	POLUKONDA CHALAMAYYA SASTRY & 2 OTHERS Vs GODA RAJU	TURAGA SAI SURYA K CHIDAMBARAM	. K MADHUSUDHAN REDDY TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
187	MACMA/953/2012 (OP/368/2005) IA 1/2012(MACMAMP 134/2012) Amendment Petition	SYED HASEENA BANU & 4 OTHERS Vs B. GOPAL REDDY & ANOTHER	K RATHANGA PANI REDDY	Y KANAKALINGESWARA RAO B PARAMESEWARA RAO R1 - APP BY M/S Y KANAKALINGESWARA RAO. R2 - APP BY M/S C PRAKASH REDDY.	KURNOOL
188	MACMA/1259/2012 (OP/108/2010)	IFFCO TOKIO GENERAL INSURANCE CO. LTD SECUNDERABAD. Vs K. UMADEVI AND 3 OTHERS	SRINIVASA RAO KAMARAJUGADDA	JAYA PRAKASH MADASU R1 TO R3 - APP BY M/S JAYA PRAKASH MADASU. R4 - DECEASED AS PER MEMO PROOF OF SERVICE FILED VIDE USR NO.86233/23.	ANANTAPUR
189	MACMA/1336/2012 (OP/675/2004)	SUNKI APPAYAMMA Vs V. RAGHUNATH & 4 OTHERS	SAGI SURYANARAYANA RAJU	. Dr CHALLA SRINIVASA REDDY R1 - SERVED. R2 - APP BY M/S Dr CHALLA SRINIVASA REDDY. RR 3 TO 5 - SERVED.	VIZIANAGARAM
190	MACMA/1399/2012 (OP/497/2005)	SHAIK SYDA BEGUM Vs SK.BASHEER & ANR	M S R CHANDRA MURTHY	. S A V RATNAM R1 - NOTICE SENT NOT YET RETURNED R2 - APP. BY SAV RATNAM TRAIL COURT RECORD AVAILABLE	SPS NELLORE

191	MACMA/1414/2012 (OP/361/2010)	BADAMAYYAGARI LAKSHMI & 3 ORS Vs KARAGANA SRINU & ANR	VENKATESWARA RAO GUDAPATI	A JAYANTHI	VIZIANAGARAM
192	MACMA/1427/2012 (OP/409/2009)	KATTA SAMBASIVAIAH Vs SHAIK ANJIBABU & 4 ORS	MADHAVA RAO NALLURI	KAUSHIK KUMBHAJADALA V R MACHAVARAM A JAYANTHI R1 APP. BY M.RAMA MURTHY R2 SERVED DATED 23/06/2012 R3 UNSERVED R4 APP. BY SRI V.R.MACHAVARAM R5 -APP. BY A JAYANTHI TRAIL COURT RECORD NOT AVAILABLE	PRAKASAM
193	MACMA/1430/2012 (OP/646/2009)	NADIPALLI ESWARAMMA Vs GONDYALA DORAYYA @ DORA BABU & 2 ORS	N SIVA REDDY	V VEERABHADRA CHARY TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
194.1,194.2 along with 194					
194	MACMA/1503/2012 (OP/385/2006)	THE NEW INDIA ASSURANCE COMPANY LIMITED NELLORE Vs CHEMUDUGUNTA NARASIMHARAO AND ANOTHER	KESAVI KUMARI NEMALA	K VENKATA RAO TRAIL COURT RECORD RECEIVED.	SPS NELLORE
194.1	MACMA/1598/2007 (OP/349/2004) IA 2/2016(XOBJ 2111/2016) Petition for Grounds	THE NEW INDIA ASSURANCE COMPANY LIMITED NELLORE. Vs CHEMUDUGUNTA NARASIMHA RAO AND 3 OTHERS	KESAVI KUMARI NEMALA	T DAMODAR	SPS NELLORE
194.2	X OBJ/18/2022 (OP/385/2006) IA 1/2022 Condone Delay Petition	MR.CHEMUDUGUNTA NARASIMHA RAO Vs THE NEW INDIA ASSURANCE COMPANY LIMITED	K VENKATA RAO		SPS NELLORE
195	MACMA/1506/2012 (OP/535/2010)	THE UNITED INDIA INSURANCE COMPANY LIMITED ANANTAPUR. Vs BOLAGONDA VASUNDHARA @ NAGA VASUNDHARA AND 3 OTHERS	N RAMA KRISHNA	INENI VENKATA PRASAD	ANANTAPUR
196	MACMA/1613/2012 (OP/712/2010)	KORELPARA SATYANARAYANA Vs GOLUKONDA RAJA AND 2 OTHERS	MANGENA SREE RAMA RAO	. VUPPALAPATI SRINIVAS RAJU TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
197	MACMA/1708/2012 (OP/648/2008)	THIRUMURU BALARAM Vs K. KRISTAPPA & ANO	MADHAVA RAO NALLURI	. A.SAI ROHIT TRAIL COURT RECORD NOT AVAILABLE	SPS NELLORE
198	MACMA/1723/2012 (OP/94/2010)	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. Vs DESU SOWBHAGYAMMA & 2 OTHERS	KOTA SUBBA RAO	K NAGA PHANINDRA S CHALAPATHI RAO R1 - NOTICE SENT NOT YET RETURNED. R2 - SERVED. R3 - APP BY M/S S.CHALAPATHI RAO. R1, R2 - APP BY M/S. K NAGA PHANINDRA R3 - APP BY M/S. S CHALAPATHI RAO	KURNOOL

199	MACMA/1747/2012 (OP/393/2005)	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Vs SIRIPI REDDY ANNAPURNAMMA & ANOTHER	P B NARASIMHA MURTY	SIVAPRASAD REDDY VENATI SOHIT CHANDRA TRIPURANENI TRIAL COURT RECORD AVAILABLE R1 - APP BY M/S. SIVAPRASAD REDDY VENATI R2 - NOTICE SENT NOT YET RETURNED	SPS NELLORE
200	MACMA/1843/2012 (OP/249/2008)	MUTHYALKA BABU RAO Vs SHAIK SHARIF & ANR	MADHAVA RAO NALLURI	TRAIL COURT RECORD AVAILABLE	SPS NELLORE
201	MACMA/1885/2012 (OP/350/2003)	ULAVALA VENKATA RAO Vs PENDEM BABU RAO & 2 ORS	V SAI KUMAR	. V RAGHU TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
202	MACMA/1929/2012 (OP/8/2010)	VALLABHANENI APPA RAO Vs THE AP STATE ROAD TRANSPORT CORPORATION	N SRIHARI	P VENKATA RAO SC For APSRTC	GUNTUR
203.1 along with 203					
203	MACMA/1979/2012 (OP/743/2009)	PITHANI VEERABABU Vs SANAPATHI SRINIVASA RAO & 2ORS	T D PANI KUMAR	. GUDI SRINIVASU R1 & R2-NOT NECESARY PARTIES VIDE CT. R3-APP. BY GUDI SRINIVASU.	EAST GODAVARI
203.1	MACMA/1271/2012 (OP/744/2009)	VALLU VENKATA GOVINDU @ GOVINDU @ GOVINDARAJULU Vs SANAPATHI SRINVIASA RAO & 2 ORS	T D PANI KUMAR	N RAMA KRISHNA	EAST GODAVARI
204	MACMA/1993/2012 (OP/125/2005)	MUDDANA VENKATESWARLU Vs CH.V.SATYANARAYANA RAO & ANR	G V L MURHTY	VENKATESWARLU SANISETTY V VEERABHADRA CHARY R1-APP. BY M/S VENKATESWARLU SANISETTY. R2-APP. BY M/S V VEERABHADRA CHARY. TRAIL COURT RECORD AVAILABLE.	PRAKASAM
205	MACMA/2013/2012 (OP/448/2007)	SHAIK KHAJA MOHIDDIN Vs P.JAFAR KHAN & ANR	K RATHANGA PANI REDDY	. T V P SAI VIHARI TRAIL COURT RECORD AVAILABLE	YSR KADAPA
206	MACMA/2062/2012 (OP/148/2009)	VIJJANA SATYHANARAYANA Vs SHAIK IMMAMSA AND ANOTHER	PARDHA SARADHI A V	. JAVVAJI SARATH CHANDRA	EAST GODAVARI
207	MACMA/2066/2012 (OP/4/2011)	PALLERLA THIRUPATHAMMA AND ANOTHER Vs MULE BRAHMA REDDY AND ANOTHER	NUTHALAPATI KRISHNA MURTHY	NAGUMANTRI NAGESWARA RAO TRIAL COURT RECORD AVAILABLE	PRAKASAM
208	MACMA/2071/2012 (OP/546/2005) IA 1/2012(MACMAMP 3986/2012) Stay Petition	THE NATIONAL INSRUANCE COMPANY LIMITED RAJAHMUNDRY. Vs KARRI SRIDEVI AND 4 OTHERS	KIRAN KUMAR BALIGAMSETTI	G RAMA GOPAL JONNA RAMANI	EAST GODAVARI

209	MACMA/2095/2012 (OP/1272/2002)	SHAIK KHYRUNNISA GUNTUR DISTRICT. Vs A.P.S.R.T.C. HYD. & 2 ANO.	SRAVAN KUMAR MANNAVA	P VENKATA RAO SC For APSRTC SANISETTY VENKATESWARLU SC For APSRTC ARAVALA RAMA RAO(SC FOR APSRTC KKAC) TRIAL COURT RECORD AVAILABLE	GUNTUR
210	MACMA/2121/2012 IA 1/1998(CMP 10684/1998) IA 2/1998(CMP 10806/1998)	NEW INDIA ASURANCE COMPANY LTD. KAKINADA Vs SAVARAPU ARJANNA KOTHAPETA DMC	KOTA SUBBA RAO	M LAKSHMANA SARMA	EAST GODAVARI
211	MACMA/2165/2012 (OP/509/2000) IA 1/2008(MACMAMP 42081/2008) Petition for Grounds IA 1/2011(MACMAMP 52350/2011) Condone Delay Petition IA 1/2012(MACMAMP 9715/2012) Petition for Grounds	THE UNITED INDIA INSURANCE COMPANY LIMITED HYDERABAD. Vs KANNAM SATISH @ SATISH KUMARI AND 2 OTHERS	L V S PRASAD BABU PUVVADA	KAMBHAMPATI RAMESH BABU K JYOTHI PRASAD A RAMAKRISHNA REDDY R1 - SERVED, KAMBHAMPATI RAMESH BABU R2 AND R3 - APP BY M/S K.JYOTHI PRASAD	WEST GODAVARI
212	MACMA/2172/2012 (OP/630/2002)	THE UNITED INDIA INSURANCE COMPANY LIMITED Vs APSRTC & ANR.	SRINIVASA RAO KATAKAMSETTY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) R1-SERVED. R2-DISMISSED FOR DEFAULT VIDE C.O.19/12/2011. TRAIL COURT RECORD AVAILABLE	KURNOOL
213	MACMA/2180/2012 (OP/110/2010) IA 1/2012(MACMAMP 3945/2012) Fix an Early Date	JAMPE MALLIKARJUNA [UN-SOUND MIND] Vs G.ALIVELAMMA & ANR	MAHADEVA KANTHRIGALA	A JAYANTHI R1-SERVED. R2-APP. BY M/S A JAYANTHI. TRAIL COURT RECORD AVAILABLE	CHITTOOR
214	MACMA/2200/2012 (OP/644/2003) IA 1/2010(MACMAMP 916/2010) Condone Delay Petition	YERUKONDA CHINA RAMULU Vs DALLI KANTAMMA AND ANOTHER	JAYANTI S C SEKHAR	. G HARAGOPAL R1-DISMISSED FOR DEFAULT VIDE C.O. DATED 20.12.2011. R2-APP. BY M/S G HARAGOPAL	VIZIANAGARAM
215	MACMA/2201/2012 (OP/1132/2000) IA 3/2007(MACMAMP 7445/2007) Vacate Stay Petition	M/S UNITED INDIA INSURANCE COMPANY LIMITED KURNOOL. Vs ELIYA AND ANOTHER	S A V RATNAM	A JAYA SANKARA REDDY R1-NOTICE SENT NOT YET RETURNED. R2-DISMISSED FOR DEFAULT VIDE C.T. TRAIL COURT RECORD AVAILABLE	KURNOOL
216	MACMA/2213/2012 (OP/466/2005)	K. PAGULAIAH @ POULAIAH Vs P.PEDDA NARAYANA AND ANOTHER	K RATHANGA PANI REDDY	. P RAMANJANEYULU R1-SERVED. R2-APP. BY M/S P RAMANJANEYULU. TRAIL COURT RECORD AVAILABLE	YSR KADAPA
217	MACMA/2218/2012 (OP/237/2003)	MURRA SURYANARAYANA REDDY Vs MOPURI PEDDA PULLA REDDY & ANR	K RATHANGA PANI REDDY	. N RAMA KRISHNA R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS"). R2-APP. BY M/S N RAMA KRISHNA. TRAIL COURT RECORD AVAILABLE	YSR KADAPA

218.1 along with 218

218	MACMA/2261/2012 (OP/907/2010)	BANKA NANAJI Vs NADIKONDA SESHAYYA AND ANOTHER	CKR ASSOCIATES	S A V RATNAM R1 UNSERVED,TRAIL COURT RECORD AVAILABLE P1 NOTICE SERVED R1 SERVED R2 APP BY S A V RATNAM	VISAKHAPATNAM
218.1	MACMA/2744/2012 (OP/907/2010)	UNITED INDIA INSURANCE COMPANY LIMITED VISAKHAPATNAM. Vs BANKA NANAJI AND ANOTHER	S A V RATNAM	CKR ASSOCIATES	VISAKHAPATNAM
219	MACMA/2326/2012 (OP/975/2008)	BOTLA SATYANARAYANA Vs VASAM ISSAC & 4 OTHERS	B V KRISHNA REDDY	. D RAVI KIRAN M P V N V SASTRI N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE	WEST GODAVARI
220	MACMA/2349/2012 (OP/521/2009)	THE UNITED INDIA INSURANCE CO. LTD. Vs MUNURI NAGA VENKATA SATYA SURYA LAKSHMI & 4 OTS	JAVVAJI SARATH CHANDRA	M L NEELIMA TRIAL COURT RECORD AVAILABLE R1&R2&R3-SERVED R4-DIED VIDE C.T R5-UNSERVED R1-APP BY M.L.NEELIMA.	EAST GODAVARI
221	MACMA/2353/2012 (OP/230/2008)	M/S. NEW INDIA ASSURANCE COMPANY LTD. Vs S.K.R.LAKSHMAN @ SKP LOKESH AND ANOTHER	JAVVAJI SARATH CHANDRA	O UDAYA KUMAR R1 - APP BY M/S O UDAYA KUMAR. R2 - SERVED. TRAIL COURT RECORD AVAILABLE.	CHITTOOR
222	MACMA/2359/2012 (OP/238/2006)	M. SIVAMMA AND 3 OTHERS Vs S. HUSSAIN AND ANOTHER	N ASWARTHA NARAYANA	. GUDI SRINIVASU R1 - DISD FOR DEFAULT VIDE C.O.DT 08.12.2011. R2 - APP BY M/S GUDI SRINIVASU. MEMO PROOF OF SERVICE FILED VIDE USR NO.96397/23. TRAIL COURT RECORD AVAILABLE.	ANANTAPUR
223	MACMA/2388/2012 (OP/409/2010)	ALLAMPATI CHINNA LAKSHMI REDDY @ ALAMPALLI LAKSHMI REDDY Vs MANDALA KRISHNAIAH & ANOTHER	D KODANDARAMI REDDY	N RAMAKRISHNA N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE	YSR KADAPA
224.1 along with 224					
224	MACMA/2402/2012 (OP/101/2011)	HARIJANA P. RAMANJINAMMA & 2OTS Vs P. BHARATHI & ANO	N ASWARTHA NARAYANA	N RAMA KRISHNA R1 - SERVED. R2 - APP BY M/S N RAMA KRISHNA.	ANANTAPUR
224.1	MACMA/2404/2012 (OP/102/2011)	HARIJANA P. RAMANJINAMMA Vs P. BHARATHI & ANOTHER	N ASWARTHA NARAYANA	N RAMA KRISHNA	ANANTAPUR
225	MACMA/2409/2012 (OP/355/2007)	DIBBA SOMULU & ANOTHER Vs VASA SURESH KUMAR @ SURESH & 2 OTHERS	N SIVA REDDY	GUDI SRINIVASU R1 NOT NECESSARY PARTY VIDE CT. R2 SERVED. R3 APP BY GUDI SRINIVASU. TRAIL COURT RECORD AVAILABLE	EAST GODAVARI

226	MACMA/2413/2012 (OP/162/2003)	ILLURU VISHEVESWARA REDDY KADAPA DIST. Vs GUVVALA NARAYANA REDDY KADAPA DIST. & ANO.	K RATHANGA PANI REDDY	. R1 - SERVED. R2 - DISD FOR DEFAULT VIDE C.O.DT 02.12.2011.	YSR KADAPA
227	MACMA/2417/2012 (OP/828/2000)	KAZA RAMA DEVI Vs KAVURI SUDHER BABU & 2 ORS	G V SHIVAJI	. GP FOR ARBITRATION TRAIL COURT RECORD AVAILABLE	KRISHNA
228	MACMA/2427/2012 (OP/22/2006)	DANNANA APPALA NARASAYYA Vs T. SRINIVASA RAJU AND 2 OTHERS	V HEMANTH KUMAR	. A JAYANTHI R1 - DISD FOR DEFAULT VIDE C.O.DT 02.12.11. R2 - SERVED. R3 - APP BY M/S A.JAYANTHI.	VIZIANAGARAM
229	MACMA/2483/2012 (OP/195/2010)	BIDDIKA KALPANA & 2OTS Vs KORAPANA ASRIAYYA & ANO	JAYANTI S C SEKHAR	. K SRINIVASA PRASAD SC For APSRTC ARUN KUMAR LATHKER(SC FOR APSRTC) R1-NOT NECESSARY PARTY VIDE C.T R2-APP. BY M/S VINOD KUMAR TARLADA (SC FOR APSRTC) TRAIL COURT RECORD NOT AVAILABLE	SRIKAKULAM
230	MACMA/2501/2012 (OP/59/2006)	NALLAIAHGARI LAKSHUMMA & 3 OTHERS Vs SHAIK KARIMULLA & 2 OTHERS	P RAJANI REDDY T DIWAKAR REDDY	. SUNIL BABU VAJRAM AMANCHARLA SATISH BABU R1 - SERVED. R2 - APP. BY M/S SUNIL BABU VAJRAM. R3 - APP. BY M/S AMANCHARLA SATISH BABU. TRAIL COURT RECORD AVAILABLE.	YSR KADAPA
231	MACMA/2511/2012 (OP/929/2008)	THE ORIENTAL INSURANCE CO. LTD. Vs POTHULA PUSHPA RAJ & 6 OTHERS	GUDI SRINIVASU	C H INDRASENA REDDY RAMACHANDRAREDDY GADI TRAIL COURT RECORD AVAILABLE	ANANTAPUR
232	MACMA/2539/2012 (OP/478/2008)	UNITED INDIA INSURANCE COMPANY LIMITED NELLORE. Vs PARLAPALLI VENGAL REDDY AND 2 OTHERS	VIJAYA KUMAR POTTURI	MADHAVA RAO NALLURI TRAIL COURT RECORD AVAILABLE R1 & R2 - App by M/s. N. Madhava Rao. R3 - SERVED.	SPS NELLORE
233	MACMA/2546/2012 (OP/391/2008)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs GALIVEETI LAKSHMI DEVAMMA AND ANOTHER	T V P SAI VIHARI	D KODANDARAMI REDDY TRAIL COURT RECORD AVAILABLE R1 - App by M/s. D KODANDARAMI REDDY. R2 - Served.	YSR KADAPA
234	MACMA/2568/2012 (OP/361/2008)	IFFCO-TOKIO GENERAL INSURANCE CO. LTD. Vs G. NARASIMHAMURTHY & 2 OTHERS	SRINIVASA RAO KAMARAJUGADDA	TRAIL COURT RECORD AVAILABLE	VIZIANAGARAM
235	MACMA/2609/2012 (OP/1454/2010)	SONTYAM TATHAYALU Vs APPIKONDA APPA RAO & ANOTHER	JAYANTI S C SEKHAR	. D RAVI KIRAN TRAIL COURT RECORD AVAILABLE R1 - SXERVED. R2 - App by M/s. D RAVI KIRAN	VISAKHAPATNAM

236	MACMA/2634/2012 (OP/493/2009)	MOVVA RATNAGIRI RAO & ANR Vs PAPPU VENKATESWARA RAO & 2 ORS	B.V.KRISHNA REDDY(STANDING COUNSIL FOR TTD)	N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE R1,R2,R3-SERVED WRITTEN ARGUMENTS FILED VIDE USR NO.66336/24.	WEST GODAVARI
237	MACMA/2674/2012 (OP/79/2009)	NANDAM SRINIVASA RAO Vs VAKAPALLI ANJANEYULU & 5 ORS	SAI GANGADHAR CHAMARTY	PRABHAKARA RAO RANGA MEMO FILED VIDE USR NO.103274/2026 TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
238	MACMA/2686/2012 (OP/337/2009)	DESETTY VASANTH Vs M/S. SPY AGRO INDUSTRIES LTD. & ANO	G SRAVAN KUMAR	A.SAI ROHIT TRAIL COURT RECORD AVAILABLE R1 - SERVED. R2 - App by M/s. SK.SHAKE ABDUL AZEEM.	KURNOOL
239	MACMA/2700/2012 (OP/115/2009)	THE NEW INDIA ASSURANCE CO. LTD. Vs MADITHATI NAGARAJA	T V P SAI VIHARI	D SESHASAYANA REDDY TRIAL COURT RECORD AVAILABLE	YSR KADAPA
240	MACMA/2736/2012 (OP/2792/9)	MASUGU SUBBARAYUDU Vs M/S. SUJATA INSURANCE CO. LTD. & ANOTHER	G SRAVAN KUMAR	N RAMA KRISHNA R1-SERVED R2-APP. BY M/s. N RAMA KRISHNA TRIAL COURT RECORD AVAILABLE	KURNOOL
241	MACMA/2757/2012 (OP/487/2006)	THE ORIENTAL INSURANCE CO. LTD. Vs SHAIK MUSTAFA & ANOTHER	S AGASTYA SHARMA	TRIAL COURT RECORD AVAILABLE	KRISHNA
242	MACMA/2764/2012 (OP/82/2009)	THE ORIENTAL INSURANCE COMPANY LTD. Vs J.ADEMMA & 2 OTHERS	N RAMA KRISHNA	K SITA RAM TRAIL COURT RECORD AVAILABLE	KURNOOL
243	MACMA/2785/2012 (OP/320/2010)	THE ORIENTAL INSURANCE CO. LTD. Vs GUDALA PEDDIRAJU	SAMBOJU BALA GOPAL	A VEERASWAMY TRAIL COURT RECORD AVAILABLE	WEST GODAVARI
244	MACMA/2791/2012 (OP/1062/2010) IA 1/2012(MACMAMP 5752/2012) Fix an Early Date	VEERAVALLI SURYAVATHI Vs JIGILI SATYANARAYANA	TURAGA SAI SURYA	R1 - UNSERVED ("UNCLAIMED" AS PER POSTAL ENDORSEMENT) R2 - SERVED TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI
245	MACMA/2793/2012 (OP/1061/2010) IA 1/2012(MACMAMP 5755/2012) Fix an Early Date	KETHA NAGARAJU Vs JIGILI SATYANARAYANA	TURAGA SAI SURYA	R1 - UNSERVED ("NOT CLAIMED" AS PER POSTAL ENDORSEMENT) R2 - SERVED TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI
246	MACMA/2814/2012 (OP/144/2008)	PAPPULETI RAMA SUBBAMMA Vs MULA VENKATA RAMI REDDY & 2 OTHERS	V BHASKARA REDDY	KOTA SUBBA RAO TRAIL COURT RECORD AVAILABLE	YSR KADAPA
247	MACMA/2816/2012 (OP/824/2010)	GODITHI RANI Vs KALLAKURI NAGESWARA RAO @ NAGA BABU	N SIVA REDDY	. V DURGA R1 NOT NECESSARY VIDE C.T. R2 SERVED R3 APP BY M/S V.DURGA TRIAL COURT RECORD AVAILABLE	EAST GODAVARI

248	MACMA/2826/2012 (OP/387/2010)	MOPURI SUBBA REDDY Vs DEVIREDDI RAMACHANDRA REDDY	D KODANDARAMI REDDY	TRAIL COURT RECORD AVAILABLE	YSR KADAPA

249.1 along with 249

249	MACMA/2828/2012 (OP/631/2009) IA 1/2013(MACMAMP 1349/2013) Vacate Stay Petition	S.S.R.K. PRASAD Vs MARRIPUDI LAKSHMI	KOTI REDDY IDAMAKANTI	P NAGENDRA REDDY P VENKATA RAO SC For APSRTC R2 R3 R4 UNSERVED,R1 & R2-SERVED R3 & R4-APP. BY M/S P NAGENDRA REDDY	PRAKASAM
249.1	MACMA/2974/2012 (OP/631/2009)	MANAGING DIRECTOR-VICE CHAIRMAN APSRTC. Vs MARRIPUDI LAKSHMI AND 3 OTHERS	P VENKATA RAO SC For APSRTC	P NAGENDRA REDDY	PRAKASAM
250	MACMA/2886/2012 (OP/566/2009) IA 1/2014(XOBJ 41038/2014) Petition for Grounds	THE ORIENTAL INSURANCE COMPANY LTD. Vs DOMALA VENKAIAH & ANOTHER	A RAMAKRISHNA REDDY	R1 R2 UNSERVED,R1 - NOTICE SENT NOT YET RETURNED R2 - SERVED DATED 29/10/2012	SPS NELLORE
251	MACMA/2907/2012 (OP/29/2010)	P.VANAJA Vs P.SUBBA RAYUDU	S V MUNI REDDY	C JHANSI RANI R1 - APP. BY C.JHANSI RANI R2 - SERVED TRIAL COURT RECORD AVAILABLE	CHITTOOR
252	MACMA/2919/2012 (OP/59/2008) IA 1/2013(MACMAMP 2229/2013) Vacate Stay Petition	S.J. DULARIJA Vs C. RAMAKRISHNA	M VENKATA RAMANA REDDY	. P JAGADISH CHANDRA PRASAD N RAMA KRISHNA TRIAL COURT RECORD RECEIVED.	CHITTOOR
253	MACMA/2952/2012 (OP/305/2007) IA 3/2012(MACMAMP 5905/2012) Vacate Stay Petition	UNITED INDIA INSURANCE COMPANY LTD. Vs BEJAWADA LOVAKUMARI & 6 OTS	JAVVAJI SARATH CHANDRA	T D PANI KUMAR TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
254	MACMA/2969/2012 (OP/253/2006)	THE ORIENTAL INSURANCE COMPANY LIMITED KURNOOL. Vs PALAGIRI NAGASUBBA REDDY AND ANOTHER	KRISHNANAND VADAKATTU	S ARIFULLAH TRAIL COURT RECORD AVAILABLE	YSR KADAPA
255	MACMA/2980/2012 (OP/566/2009)	DORNALA VENKAIAH Vs M.DURGA PRASAD REDDY & ANR	M S R CHANDRA MURTHY	N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE	SPS NELLORE
256	MACMA/2983/2012 (OP/196/2008) IA 1/2012(MACMAMP 5165/2012) Vacate Stay Petition	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs GOGU SANJEEVA KONDAMMA AND 5 OTHERS	T V P SAI VIHARI	D KODANDARAMI REDDY TRAIL COURT RECORD NOT AVAILABLE	YSR KADAPA
257	MACMA/2986/2012 (OP/65/2010)	THE ORIENTAL INSURANCE CO. LTD. Vs GUDAPATI SUNITHA & 6 OTHERS	S A V RATNAM	YALLABANDI RAMATIRTHA TRAIL COURT RECORD AVAILABLE	KRISHNA

258	MACMA/3124/2012 (OP/575/2009) IA 1/2012(MACMAMP 4263/2012) Condone Delay Petition IA 2/2012(MACMAMP 4560/2012) Stay Petition IA 3/2012(MACMAMP 6480/2012) Vacate Stay Petition	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Vs MATTA MASOODAMMA AND 7 OTHERS	S PRANATHI	M KARIBASAIAH N MOHAN KRISHNA	ANANTAPUR
259	MACMA/3128/2012 (OP/766/2001)	M.VIJAYA KUMAR Vs E.APPALA NAIDU & 2 ORS	A S C BOSE	. SAMBOJU BALA GOPAL TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM
260	MACMA/3132/2012 (OP/17/2009)	YALLA VENKATA RAO AND 2 OTHERS Vs GEDELA SATYANARAYANA AND 2 OTHERS	T V JAGGI REDDY	S PRANATHI R1 & R2 - SERVED. R3 - APP. BY M/S S.PRANATHI. TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
261	MACMA/3160/2012 (OP/160/2009)	VEMPUTAPU SATYAVATHI AND ANOTHERS Vs K.DURGAYYA AND 2 OTHERS	N SIVA REDDY	. GUDI SRINIVASU RAMACHANDRAREDDY GADI R1-NOT NECESSARY VIDE C.T. R2-UNSERVED. R3-SERVED.APP BY RAMACHANDRA REDDY.	EAST GODAVARI
262	MACMA/3181/2012 (OP/27/2008)	ANNAMANENI VENAKTESWARA RAO & ANR Vs YAARAGANI DEVACHANDRA RAO & 2 ORS	RAMA CHANDRA RAO GURRAM	. N RAMA KRISHNA R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESSEE LEFT"). R2-SERVED. R3-APP. BY M/S N RAMA KRISHNA. TRIAL COURT RECORD AVAILABLE	PRAKASAM
263	MACMA/3184/2012 (OP/233/2011)	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD Vs VELAMURI VENKATA RAMANA & 2 ORS	GUDI SRINIVASU	Y MALATHI R1-APP. BY M/S Y MALATHI. R2 & R3-UNSERVED, RETURNED. TRIAL COURT RECORD AVAILABLE	VIZIANAGARAM

264.1 along with 264

264	MACMA/3189/2012 (OP/376/2008)	KOPPANATHI VENKATESWARA RAO AND ANOTHER Vs SRAVANAM SRINIVASA RAO AND ANOTHER	NARASIMHA RAO GUDISEVA	. T V P SAI VIHARI TRAIL COURT RECORD AVAILABLE	KRISHNA
264.1	MACMA/2689/2012 (OP/376/2008) IA 3/2012(MACMAMP 3684/2012) Vacate Stay Petition	M/S. NEW INDIA ASSURANCE COMPANY LTD. Vs KOPPANATHI VENKATESWARA RAO	T V P SAI VIHARI	NARASIMHA RAO GUDISEVA	KRISHNA
265	MACMA/3352/2012 (OP/204/1999)	M/S. THE NATIONAL INSURANCE COMPANY LIMITED Vs MINOR P. KEDHARNATH REDDY	N RAMA KRISHNA	G RAMESH BABU TRIAL COURT RECORD AVAILABLE R1- APP. BY G. RAMEHS BABU R2- DISMISSED FOR DEFAULT VIDE C.O. DT. 22.12.2011	CHITTOOR
266	MACMA/3437/2012 (OP/1240/2007)	THE APSRTC KAKINADA & ANOTHER Vs SRI TEEPARTHI VENKATA SATYA KOTESWARA RAO & ANOTHER	K SRINIVASA PRASAD SC For APSRTC	KARRI SURYANARAYANA R1 - APP BY M/S KARRI SURYANARAYANA. R2 - FORMAL PARTY VIDE C.T.	VISAKHAPATNAM

267	MACMA/3594/2012 (OP/969/2007) IA 1/2012(MACMAMP 7591/2012) Direction Petition IA 1/2024 Condone Delay Petition IA 2/2024 Restoration Petition	MR. THOMAS RAJ KUMAR EDWARDS ALIEAS THOMAS EDWARD Vs KOPPALAKONDA VENKATA MOHANA KRISHNA AND 2 OTHERS	.	RAMACHANDRAREDDY GADI GUDI SRINIVASU G CHANDRA SHAKHAR RAO G SAI NARAYANA RAO R1 & R2 APP BY G CHANDRA SHAKHAR RAO. R3 APP BY RAMACHANDRAREDDY GADI R3 - APP BY M/S. GUDI SRINIVASU	VIZIANAGARAM
268	MACMA/3865/2012 (OP/1310/2005)	BONTA KARUNAKAR [DIED] Vs S.ANANDA RAO	SRICHARAN TELAPROLU	. NAGUMANTRI NAGESWARA RAO TRAIL COURT RECORD AVAILABLE	GUNTUR

269.1 along with 269

269	MACMA/4085/2012 (OP/507/2006)	D. INDIRAMMA AND 3 OTHERS Vs APSRTC REP.BY ITS MD MUSHEERABAD HYDERABAD.	M KARIBASAIAH	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) SR - SERVED.	ANANTAPUR
269.1	MACMA/3797/2009 (OP/507/2006)	ANDHRA PRADESH STATE ROAD TRASPORT CORPORATION Vs D.INDIRAMMA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	M KARIBASAIAH	ANANTAPUR
270	MACMA/109/2013 (OP/309/2008)	BETHANABOYINA PENCHALAIAH AND ANOTHERS Vs P.GOPAL NAIDU. AND ANOTHERS	SIVAPRASAD REDDY VENATI	A JAYANTHI TRIAL COURT RECORD AVAILABLE	SPS NELLORE

271.1 along with 271

271	MACMA/118/2013 (OP/493/2011)	THAMMISETTY BALA RAJU Vs S. SRINU & ANOTHER	MADHAVA RAO NALLURI	N RAMA KRISHNA R1-UNSERVED RETURNED R2-SERVED	PRAKASAM
271.1	MACMA/4054/2012 (OP/491/2011)	NANDYALA YELAMANDA Vs S.SRINU AND ANOTHERS	MADHAVA RAO NALLURI	. N RAMA KRISHNA	PRAKASAM
272	MACMA/210/2013 (OP/95/1996) IA 1/2014(MACMAMP 1197/2014) Addl. Evidence Petition IA 2/2014(MACMAMP 1198/2014) Amendment Petition	KILARU SRINIVASA MURTHY DIED AS PER LR Vs A.VENKATA PRASAD	K V BHANU PRASAD	. P PHALGUNA RAO K PALLAVI A JAYANTHI R1- SERVED R2- UNSERVED RETURNED AS "NO SUCH PERSON" R3- APP. BY A. JAYANTHI	KRISHNA

273.1 along with 273

273	MACMA/278/2013 (OP/919/2001)	M. CHENNA KRISHNA REDDY AND ANOTHER Vs M.SARASWATHI AND 3 OTHERS	G RAMA MOHAN REDDY		YSR KADAPA
273.1	CMA/3729/2004 (OP/919/2001)	THE ORIENTAL INSURANCE CO. LTD Vs CHENNA KRISHNA REDDY & 4 OTHERS	M SATISH REDDY	. G RAMA MOHAN REDDY	YSR KADAPA

274	MACMA/470/2013 (OP/377/2005) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Petition IA 3/2026 L R Petition	UNITED INDIA INSURANCE COMPANY LIMITED Vs ELIKA GANGA RAJU	L V S PRASAD BABU PUVVADA	RR 1 and 2 disd for default vide C.O.dt.5/9/11. R3 served. MEMO PROOF OF SERVICE VIDE USR. NO. 44255/2026 FILED AS PER MEMO R1- RETURNED AS " INSUFFICIENT ADDRESS" NOTICE TO COUNSEL- SERVED	WEST GODAVARI
275	MACMA/562/2013 (OP/1021/2010)	MUNDRU ARUNA GUNTUR DIST & 3 OTHRS Vs M. GOVINDULU GUNTUR DIST & ANO	SRICHARAN TELAPROLU	GUDI SRINIVASU R1 R2 UNSERVED,R1 - PARTY REFUSED (AS PER POSTAL ENDORSEMENT). R2 - SERVED.	GUNTUR
276	MACMA/569/2013 IA 1/2017(MACMAMP 1344/2017) Fix an Early Date	NATIONAL INSURANCE CO. LTD CHITTOOR DIST. Vs SMT. CHINTALA SUBBA RATNAMMA & 5 ORS CHITTOOR DIST.	N RAMA KRISHNA	T C KRISHNAN RR 1 TO 4 APP BY T C KRISHNAN RR 5 , 6 DISMISSED FOR DEFAULT VIDE COURT ORDER DATE 13/09/2011	CHITTOOR
277	MACMA/609/2013 (OP/120/2005)	KASHARAPU @ KASIVARAPU PEDDA VENKATA SUBBANNA [DIED] & 3 ORS Vs MR.V.BABA FAKRUDDIN & ANR	V NITESH	RAMA MOHAN RAO KOTHA	YSR KADAPA
278	MACMA/783/2013 (OP/425/2008)	PALLA VIJAYAKUMAR & ANOTHER Vs RENDLA GANGAMMA & 2 OTHERS	V SESHA KUMARI	D KODANDARAMI REDDY K LAKSHMAN R1 & R2-APP. BY M/s.D KODANDARAMI REDDY R3-APP. BY M/s.K LAKSHMAN TRAIL COURT RECORD AVAILABLE Listed along with MACMA (SR) No.27752 of 2014	YSR KADAPA
279	MACMA/27752/2014/ (Filing No.) IA 1/2014(MACMAMP 4477/2014) Condone Delay Petition	RENDLA GANGAMMA KADAPA DIST & ANR Vs DR R HANUMANTHA REDDY HYDERABAD AND 2 OTHERS	D KODANDARAMI REDDY	D SESHASAYANA REDDY Listed along with MACMA No.783 of 2013 R1 - APP BY M/S. D SESHASAYANA REDDY R2, R3 - NOTICE SENT NOT YET RETURNED	YSR KADAPA
280.1 along with 280					
280	MACMA/998/2013 (OP/83/2005)	BHAGAVATHULA VENKATA SIVA PRASAD PRODDATUR & ANO Vs C.H. SREENIVASULU REDDY NELLORE & ANO	SRINIVAS KARRA	. AMANCHARLA SATISH BABU	YSR KADAPA
280.1	MACMA/999/2013 (OP/98/2005)	BHAGAVATHULA VENKATA SIVA PRASAD AND ANOTHER Vs CH.SREENIVASULU REDDY AND ANOTHER	SRINIVAS KARRA	AMANCHARLA SATISH BABU	YSR KADAPA
281	MACMA/1451/2013 (OP/708/2010)	MOLIPAKA PRAKASH Vs T RAMAIAHMMA & ANOTHER	S.N.K.MAHANTHI	. GUDI SRINIVASU	VISAKHAPATNAM
282	MACMA/1525/2013 (OP/606/2010)	DATLA KALYANI & 2 OTHERS Vs CHALAPATHI RAO & 4 OTEHRS	. V S R S NAIDU	V RAGHU R4- RETURNED AS "INSUFFICIENT ADDRESS" PROOF OF SERVICE NOT FILED	EAST GODAVARI

283	MACMA/1700/2013 (OP/481/2011)	NAGIREDDY NAGALAKSHMI Vs THE DEPOT MANAGER	SAI GANGADHAR CHAMARTY	. GHANTASALA UDAYA BHASKAR P VENKATA RAO SC For APSRTC UMADEVI MANCHALA R1-SERVED. R2-NOTICE SENT NOT YET RETURNED (ACKNOWLEDGEMENT NOT RECEIVED FROM THE COMMON HIGH COURT AT HYDERABAD). R3 & R4-APP. BY M/S GHANTASALA UDAYA BHASKAR.	KRISHNA
284	MACMA/375/2014 (OP/199/2008)	VALLEPU PADMAVATHI AND 6 OTHERS Vs G. MADHAVA RAO AND 2 OTHERS	Sita Devi Eluri	A MALATHI SRINIVASA RAO VUTLA	EAST GODAVARI
285	MACMA/636/2014 (OP/290/2009) IA 4/2013(MACMAMP 6276/2013) Vacate Stay Petition	VICE CHAIRMAN - M.D. APSRTC. HYD Vs PUNI VENKATA SUBBA RAO PRAKASAM DIST & 4 OTHRS	P VENKATA RAO SC For APSRTC	PATHI SIVA PRASAD VENKATESWARLU SANISETTY	PRAKASAM
286	MACMA/747/2014 (OP/304/2009) IA 2/2012(MACMAMP 5527/2012) Stay Petition IA 1/2014(MACMAMP 4431/2014) Vacate Stay Petition	THE NATIONAL INSURANCE CO LTD Vs VYDYAM KAMSALA NAGAMMA & 4 ORS	V VEERABHADRA CHARY	N ASWARTHA NARAYANA V SAMBASIVA RAO P VINAYAKA SWAMY K V RAJASREE R1 APP BY M/S N ASWARTHA NARAYANA. R2, R3 - APP BY M/S K V RAJASREE. R4 - APP BY M/S P VINAYAKA SWAMY. R5 - UNSERVED RETURNED. MEMO FILED VIDE USR NO.6245/26.	ANANTAPUR

287.1 along with 287

287	MACMA/757/2014 (OP/464/2010) IA 2/2014(MACMAMP 1414/2014) Vacate Stay Petition	ICICI LOMBORD GENERAL INSURANCE COMPANY LIMITED Vs BATCHALA @ BATHULA ANNAPURNA AND 3 OTHERS	KOTA SUBBA RAO	JAYANTI S C SEKHAR ARAVALA RAMA RAO R2 R3 R4 UNSERVED,RR 1 TO 3 - APP BY M/S JAYANTI S C SEKHAR. R4 - APP BY M/S A.RAMA RAO. MACMA No.1121/2014 was Disposed in Lok Adalat on 19/09/2020. (Court Slip)	SRIKAKULAM
287.1	MACMA/1256/2014 (OP/355/2010)	ICICI LOMBORD GENERAL INSURANCE COMPANY LTD Vs BILLAKURTHI NARASAMMA	GUDI SRINIVASU	JAYANTI S C SEKHAR	SRIKAKULAM
288	MACMA/884/2014 (OP/415/2009)	G.GOVINDAIAHJ & 4 ORS Vs G.RAJU & ANR	NIMMAGADDA SATYANARAYANA	CH VENKAT RAMAN ELEVATED AS JUDGE C PRAKASH REDDY	CHITTOOR
289	MACMA/915/2014 (OP/37/2002)	MADHUPU VISWAROOPA CHARY Vs SHAIK BASHA AND 5 OTHERS	KAMBHAMPATI RAMESH BABU	. I MAAMU VANI A JAYANTHI R1 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "REFUSED". R2 TO R4 - SERVED. R5 - DISMISSED FOR DEFAULT VIDE C.O.DT 15.11.2010. R6 - APP BY M/S A.JAYANTHI (4464).	WEST GODAVARI

290	MACMA/1050/2014 (OP/254/2009) IA 2/2011(MACMAMP 198/2011) Stay Petition	M/S APSRTC CHAIRMAN AND MD BUS BHAVAN MUSHIRABAD. HYD. Vs GAYAM GALEMMA AND ANOTHER	P VENKATA RAO SC For APSRTC	VENKATA REDDY CHITTEM KALLAKURI SRINIVASARAO	PRAKASAM
291	MACMA/1149/2014 (OP/756/2007)	THE NEW INDIA ASSURANCE COMPANY LTD. Vs DUPPADA RAJARAMANI & 6 OTHERS	T V SRI DEVI	KAUSHIK KUMBHAJADALA	VIZIANAGARAM
292	MACMA/1472/2014 (OP/178/2011) IA 1/2024 Amendment Petition	JAMRUT BEE Vs PATHAN SALEEM	S KRISHNA REDDY	. AMANCHARLA SATISH BABU R1-NOTICE SERVED R2-APP. BY M/S NARESH BYRAPANENI Trial Court record available	ANANTAPUR
293	MACMA/1510/2014 (OP/116/2007)	THE UNITED INDIA INSURANCE COMPANY LTD. Vs KOTAPATI MADHAVI	NAGUMANTRI NAGESWARA RAO	SIVA RAMA KRISHNA KOLLURU K K CHAKRAVARTHY TRAIL COURT RECORD AVAILABLE	GUNTUR

294.1,294.2,294.3 along with 294

294	MACMA/1684/2014 (OP/372/2004)	THE NATIONAL INSURANCE COMPANY LTD Vs TUTTI VEERAMMA	K MADHUSUDHAN REDDY	TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI
294.1	MACMA/1041/2012 (OP/372/2004)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs TUTTI VEERAMMA	C PRAKASH REDDY	T S RAYALU	WEST GODAVARI
294.2	MACMA/1640/2012 (OP/690/2004) IA 2/2009(MACMAMP 664/2009) Condone Delay Petition IA 3/2009(MACMAMP 759/2009) Stay Petition	THE NEW INDIA ASSURANCE CO LTD Vs GOLLAMANDALA VENKATESWARA RAO & 7 ORS	C PRAKASH REDDY	B V KRISHNA REDDY T S RAYALU KOTA SUBBA RAO	WEST GODAVARI
294.3	MACMA/1458/2014 (OP/690/2004) IA 4/2008(MACMAMP 33574/2008) Stay Petition	THE NATIONAL INSURANCE COMPANY LTD Vs GOLLAMANDALA VENKATESWARA RAO & 7 ORS	T S RAYALU	B V KRISHNA REDDY P BHANU PRAKASH	WEST GODAVARI
295	MACMA/4261/2014 (OP/136/2012)	KANDIPUDI DEMUDU [DIED] Vs KANDIPALLI APPALANARASIMHA	MANGENA SREE RAMA RAO	ELEVATED AS JUDGE KORAGANTI SREENIVASARAO R1 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "NO SUCH ADDRESSEE SUCH A DOOR NO". R2 - APP BY M/S K.SREENIVASA RAO.	VISAKHAPATNAM
296	MACMA/308/2015 IA 1/2015(MACMAMP 801/2015) Stay Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Permission Petition	BAJAJ ALLIAZN GENERAL INSURANCE CO LTD. Vs CHINTHA NAGA MANI & 3 OTHERS	T V SRI DEVI	K V L NARASIMHA RAO NARESH BYRAPANENI R2 R3 UNSERVED,R1-APP. BY M/s.K V L NARASIMHA RAO R2-UNSERVED RETURNED ("LEFT INDIA" AS PER POSTAL ENDORSEMENT) R3-SERVED	WEST GODAVARI

297	MACMA/321/2015 (OP/762/2009) IA 1/2015(MACMAMP 858/2015) Stay Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Permission Petition	BAJAJ ALLIANZ GEN INS CO LTD. W.G.DIST Vs CHINTHA NAGA MANI W.G.DIST & 2 OTHERS	T V SRI DEVI	K V L NARASIMHA RAO NARESH BYRAPANENI	WEST GODAVARI
298	MACMA/333/2015 (OP/763/2009) IA 1/2015(MACMAMP 880/2015) Stay Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Permission Petition	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Vs SMT.CHINTHA RAMANAMMA & 6 ORS	T V SRI DEVI	K V L NARASIMHA RAO NARESH BYRAPANENI	WEST GODAVARI
299	MACMA/509/2015 (OP/153/2013)	GOPU RAVI KUMAR PRAKASAM DIST & ANR Vs ROLLA MALLA REDDY G	MADHAVA RAO NALLURI	V VEERABHADRA CHARY N S BHASKARA RAO R1 UNSERVED,R1-SERVED R2-APP. BY M/s.V VEERABHADRA CHARY	PRAKASAM

300.1,300.2 along with 300

300	MACMA/551/2015 (OP/364/2011)	UNITED INDIA INS. CO. LTD. Vs VEMULA VENKATA KIRAN KUMAR	V V N NARASIMHAM	MADHAVA RAO NALLURI P VENKATA RAO SC For APSRTC	PRAKASAM
300.1	MACMA/586/2015 (OP/329/2011) IA 1/2017(MACMAMP 3515/2017) Amendment Petition	UNITED INDIA INS. CO.LTD. Vs INTURI BRAHMAIAH & 5 OTHERS	V V N NARASIMHAM	MADHAVA RAO NALLURI P VENKATA RAO SC For APSRTC	PRAKASAM
300.2	MACMA/587/2015 (OP/365/2011) IA 1/2015(MACMAMP 1782/2015) Stay Petition	UNITED INDIA INS. CO. LTD. Vs INTURI SANKAR & 3 OTHERS	V V N NARASIMHAM	MADHAVA RAO NALLURI V SAMBASIVA RAO P VENKATA RAO SC For APSRTC	PRAKASAM
301	MACMA/1383/2015 (OP/266/2011)	ADADADI NAGOOR Vs PENKEY MAHALAKSHMI & 2 OTHERS	A K KISHORE REDDY		EAST GODAVARI
302	MACMA/1566/2015 (OP/257/2012) IA 1/2015(MACMAMP 3334/2015) Fix an Early Date	GORLA VENKATESWARAMMA PRAKASAM DIST & 4 OTHERS Vs AMINEBAD RANGASWAMY KADAPA DIST & 2 OTHERS	N A RAMACHANDRA MURTHY	GUDI SRINIVASU R1 R2 R3 UNSERVED,R1 TO R3-SERVED MEMO OF PROOF OF SERVICE FILED VIDE USR NO.110475/2024.	PRAKASAM
303	MACMA/1763/2015 (OP/266/2011)	HDFC ERGO GENERAL INSURANCE CO. LTD. Vs ADADADI NAGOOR & 2 OTHERS	AMANCHARLA SATISH BABU	A K KISHORE REDDY	EAST GODAVARI
304	MACMA/1963/2015 (OP/214/2008)	THE UNITED INDIA INSURANCE CO. LTD. Vs POGANDA CHENNAMMA & 3 OTS	A JAYANTHI	MATADA YUVASIVA SWAMY R1 - APP BY M/S MATADA YUVASIVA SWAMY. R2, R3 - MINORS REP BY R1 VIDE C.T. R4 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS".	YSR KADAPA

305	MACMA/2379/2015 (OP/669/2011) IA 2/2015(MACMAMP 688/2015) Stay Petition IA 3/2015(MACMAMP 4386/2015) Vacate Stay Petition	THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs AMINA BEE & 7 OTHERS	K SRINIVASA PRASAD SC For APSRTC	ELURU SESHA MAHESH BABU NAGARAJU NAGURU P SATYA MANJULA S V RAMANA RR 1 TO 4 - APP BY M/S ELURU SESHA MAHESH BABU. R5 - APP BY M/S NAGARAJU NAGURU. R6 - SERVED. R7 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "LEFT". R8 - APP BY M/S B.NARESH, SERVED. (CS)	WEST GODAVARI
306	MACMA/2620/2015 (OP/1022/2014)	THE CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Vs AKKIREDDI APPALA RAJU & 2 OTHERS	A RAMAKRISHNA REDDY	G V S KISHORE KUMAR R1 & R2-APP. BY M/S G V S KISHORE KUMAR. R3-SERVED.	VISAKHAPATNAM

INTERLOCUTORY(REVIEW PETITIONS))

307	IA/2/2025 Condone Delay in Rep MACMA/3445/2012	JAKKI SURYANARAYANA AT RAJU Vs	TURAGA SAI SURYA	MARELLA RADHA K SRINIVASA PRASAD SC For APSRTC T MAHENDER RAO P B NARASIMHA MURTY	WEST GODAVARI
308	IA/3/2025 Review Petition MACMA/3445/2012	JAKKI SURYANARAYANA AT RAJU Vs	TURAGA SAI SURYA	MARELLA RADHA K SRINIVASA PRASAD SC For APSRTC T MAHENDER RAO P B NARASIMHA MURTY	WEST GODAVARI
309	IA/1/2025 Condone Delay Petition MACMA/3445/2012	JAKKI SURYANARAYANA AT RAJU Vs	TURAGA SAI SURYA	MARELLA RADHA K SRINIVASA PRASAD SC For APSRTC T MAHENDER RAO P B NARASIMHA MURTY	WEST GODAVARI
310	IA/2/2024 Review Petition MACMA/1742/2014	SMT. PATNALA DEVI AND 5 OTHERS Vs	JAYANTI S C SEKHAR	B V APARNA LAKSHMI A JAYANTHI	VIZIANAGARAM
311	IA/3/2024 Dispense with Petition MACMA/1742/2014	SMT. PATNALA DEVI AND 5 OTHERS Vs	JAYANTI S C SEKHAR	B V APARNA LAKSHMI A JAYANTHI	VIZIANAGARAM
312	IA/1/2024-Condone Delay Petition MACMA/1742/2014	SMT. PATNALA DEVI AND 5 OTHERS Vs	JAYANTI S C SEKHAR	B V APARNA LAKSHMI A JAYANTHI	VIZIANAGARAM